

ORISSA HIGH COURT

FILING REPORT AS ON :04/12/2019

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----------|--------------------|---|---------------------------------|--|
| 1 | BLAPL/0010374/2019 | R.RAJESH REDDY@SURI REDDY VS STATE OF ODISHA | TRILOCHAN PANIGRAHI VS | KHALLIKOTE /191 /2018 () // |
| 2 | BLAPL/0010375/2019 | JAYADEV PRADHAN VS STATE OF ODISHA | DEBASISH SAMAL VS | BALASORE SADAR /259 /2019 () // |
| 3 | BLAPL/0010376/2019 | DAMBARU SAHU VS STATE OF ODISHA | PRAKASH KU.MISHRA VS | SONEPUR /91 /2017 () // |
| 4 | BLAPL/0010377/2019 | BASANTA DAS @ BASANTA KUMAR DAS VS STATE OF ODISHA | B.S.DASPARIDA VS | SIMULIA /321 /2019 () // |
| 5 | BLAPL/0010378/2019 | PURNENDU KUMAR ROUT VS STATE OF ODISHA | B.S.DASPARIDA VS | KENDRAPARA /102 /2018 () // |
| 6 | BLAPL/0010379/2019 | PRASANTA @ ANIL @ ANIL PRASANTA MINZSUSHIL K.PATNAIK VS STATE OF ODISHA | VS | DEOGARH /219 /2018 () // |
| 7 | BLAPL/0010380/2019 | BALARAM SAHOO VS STATE OF ODISHA | JAJATI KISHORE MOHANTY VS | KENDRAPARA /300 /2019 () // |
| 8 | BLAPL/0010381/2019 | SUBHRANSU NAG VS STATE OF ODISHA | SURYA KANTA PRADHAN VS | RAIRAKHOL /146 /2017 () // |
| 9 | BLAPL/0010382/2019 | KUMUDA NAG VS STATE OF ODISHA | SURYA KANTA PRADHAN VS | RAIRAKHOL /146 /2017 () // |
| 10 | BLAPL/0010383/2019 | SIPRASMITA JENA @ LIKU VS STATE OF ODISHA | SACHIDANANDA DASH VS | SEMILLIGUDA /100 /2019 () // |
| 11 | BLAPL/0010384/2019 | BIKASH NAIK@NALU VS STATE OF ODISHA | SUJIT KU.GUPTA VS | ATHGARH /141 /2018 () // |

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| 12 | BLAPL/0010385/2019 | BIKASH SINGH YADAV VS STATE OF ODISHA | SOUBHAGYA KUMAR DASH VS | //0 () // |
| 13 | BLAPL/0010386/2019 | BALARAM MAJHI VS STATE OF ODISHA | TUKUNA KU MISHRA VS | PATNA /93 /2019 () // |
| 14 | BLAPL/0010387/2019 | RAJU MEHER VS STATE OF ODISHA | B.R.TRIPATHY VS | BOUDH /251 /2019 () // |
| 15 | BLAPL/0010388/2019 | PRINCE @ PRIYANSU KUMAR JENA @ PRIYANSHU @ VS STATE OF ODISHA | ANIL KUMAR RATNA PANDA VS | MANGALPUR /178 /2018 () // |
| 16 | BLAPL/0010389/2019 | KAMAL LOCHON DANDSENA VS STATE OF ODISHA | MANORANJAN PADHY VS | JEYPORE SADAR /211 /2018 () // |
| 17 | BLAPL/0010390/2019 | PETA@BIJAYA KUMAR NAYAK VS STATE OF ODISHA | M/S.S.ROUT VS | RAIKIA /34 /2006 () // |
| 18 | BLAPL/0010391/2019 | AMIT PRATAP SINGH BHADARIA @ AMIT PRATAP VS STATE OF ODISHA | MANORANJAN PADHY VS | //0 () // |
| 19 | BLAPL/0010392/2019 | MANTU SAHU VS STATE OF ODISHA | AMLAN SHAKTI PAUL VS | N.T.P.C. /116 /2019 () // |
| 20 | BLAPL/0010393/2019 | NARAN @ NARAYAN BARIK VS STATE OF ODISHA | ANIRUDHAN DAS VS | PURI TOWN /177 /2019 () // |
| 21 | BLAPL/0010394/2019 | AKASH PATRA VS STATE OF ODISHA | ANIRUDHA DAS VS | PURI TOWN /177 /2019 () // |
| 22 | BLAPL/0010395/2019 | SANTOSH KUMAR DAS VS STATE OF ODISHA | SASIM AJITAV PATTNAIK VS | KALINGA NAGAR /107 /2011 () // |
| 23 | BLAPL/0010396/2019 | P.NABINA @ NAVEENA | SOUBHAGYA KUMAR DASH | GURANDI /74 /2019 |

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| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 24 | BLAPL/0010397/2019 | RASMITA SAHOO | M/S.H.N.MOHAPATRA | GOP /107 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 25 | BLAPL/0010398/2019 | RUDRA NARAYAN RATH | BHARATI DASH | SEA BEACH /117 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 26 | BLAPL/0010399/2019 | GADADHAR MAJHI | UMAKANTA BARIK | BOIPARIGUDA /113 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 27 | BLAPL/0010400/2019 | HRUSIKESH PATRA | JYOTIRMAYA SAHOO | GOLANTHARA (BERHAMPUR) /145 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 28 | BLAPL/0010401/2019 | PRASANNA KUMAR SETHY | KASHINATH PATTNAIK | BALLIGUDA /18 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 29 | BLAPL/0010402/2019 | DEBA MUNDA | BIJAYA KUMAR RAGADA | BRAJARAJNAGAR /149 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 30 | BLAPL/0010403/2019 | BAGADA @ KALIM KHAN | MD.G.MADANI | BHANDARIPOKHARI /128 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 31 | BLAPL/0010404/2019 | PAPU SAHU | D.R.NANDA | BOLANGIR TOWN /511 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 32 | BLAPL/0010405/2019 | RASMIRANJAN DAS | M/S.DEEPAK KU.SAHOO | KENDRAPARA /227 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 33 | BLAPL/0010406/2019 | ABHISHEK SAHOO | DIPTI REKHA NANDA | BOLANGIR TOWN /511 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 34 | BLAPL/0010407/2019 | BULU@SIBA@SHIBA SUNDAR PRADHAN | SURYA NARAYAN MISHRA | PURI SADAR /275 /2019 |
| | | VS | VS | () |

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| 35 | BLAPL/0010408/2019 | STATE OF ODISHA SAMEER BADAMALLIK @ SAMEER BADAMAD VS | DIPTIREKHA NANDA VS | // BOLANGIR TOWN /511 /2019 () |
| 36 | BLAPL/0010409/2019 | STATE OF ODISHA DEBA@DEBENDRA BEHERA VS | TARA PRASAD MOHAPATRA VS | // KUMBHARAPARA /278 /2019 () |
| 37 | BLAPL/0010410/2019 | STATE OF ODISHA SUDHIR@HADIBANDHU BEHERA VS | S.K.PRADHAN-3 VS | // NUAGAON /73 /2019 () |
| 38 | BLAPL/0010411/2019 | STATE OF ODISHA NARAYAN MALLIK VS | TARA PRASAD MOHAPATRA VS | // KUMBHARAPARA /137 /2019 () |
| 39 | BLAPL/0010412/2019 | STATE OF ODISHA LABANGA MAHANTA VS | L.BHUYAN VS | // TELKOI /182 /2018 () |
| 40 | BLAPL/0010413/2019 | STATE OF ODISHA LALU NAIK VS | TARA PRASAD MOHAPATRA VS | // BETNOTI /140 /2019 () |
| 41 | BLAPL/0010414/2019 | STATE OF ODISHA SANKAR ROUT@SANKAR ROUT VS | JYOTIRMAYA SAHOO VS | // GOLANTHARA (BERHAMPUR) /145 /2019 () |
| 42 | BLAPL/0010415/2019 | STATE OF ODISHA MADHAB DURUA VS | JUGALA KISHORE PANDA VS | // MATHILI /48 /2018 () |
| 43 | BLAPL/0010416/2019 | STATE OF ODISHA (HOME DEPARTMENT) BINAYA KUMAR MOHAPATRA VS | AMIT KU.NATH VS | // CUTTACK VIGILANCE /42 /2019 () |
| 44 | BLAPL/0010417/2019 | STATE OF ODISHA(VIG.) SANJAY KUMAR NAIK VS | ARUN KUMAR DAS VS | // DHENKANAL SADAR /409 /2018 () |
| 45 | BLAPL/0010418/2019 | STATE OF ODISHA SAGAR MOHANTY VS STATE OF ODISHA | SATYABRATA PANDA VS | // / /0 () // |

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| 46 | BLAPL/0010419/2019 | KARUNA DALEI VS STATE OF ODISHA | DASARATHI DASH VS | FATEGARH /173 /2019 () // |
| 47 | BLAPL/0010420/2019 | SITARAM MAJHI VS STATE OF ODISHA | H.S.MISHRA VS | BOLANGIR TOWN /296 /2013 () // |
| 48 | BLAPL/0010421/2019 | BIKASH MALICK VS STATE OF ODISHA | PRATAP CH.ROUT VS | KHANTAPADA /105 /2017 () // |
| 49 | BLAPL/0010422/2019 | BIKASH MALICK VS STATE OF ODISHA | USHARANI PATI VS | KHANTAPADA /416 /2017 () // |
| 50 | BLAPL/0010423/2019 | LAXMINARAYAN SINGH VS STATE OF ODISHA | PRASANTA KUMAR ROUTRAY VS | BHATILI /182 /2019 () // |
| 51 | BLAPL/0010424/2019 | KASHINATH BAGEL VS STATE OF ODISHA | RAJIB LOCHAN PATTNAIK VS | ORKEL /137 /2018 () // |
| 52 | BLAPL/0010425/2019 | JENA KEREI VS STATE OF ODISHA | SUBRATA PANDA VS | HARICHANDANPUR /47 /2019 () // |
| 53 | BLAPL/0010426/2019 | GURA BALMUCHU VS STATE OF ODISHA | SUBRATA PANDA VS | HARICHANDANPUR /47 /2019 () // |
| 54 | BLAPL/0010427/2019 | B.MANGA REDDY VS STATE OF ODISHA | RAJIB LOCHAN PATTNAIK VS | NABARANGAPUR TOWN /233 /2019 () // |
| 55 | BLAPL/0010428/2019 | NISAKAR MANTRY VS STATE OF ODISHA | SUBRATA PANDA VS | KANJIPANI /35 /2019 () // |
| 56 | BLAPL/0010429/2019 | DEBA@RUPA@TALA BARAJA VS STATE OF ODISHA | SUBRATA PANDA VS | KEONJHAR SADAR /321 /2017 () // |
| 57 | BLAPL/0010430/2019 | BHASKAR PUJARI | RAJIB LOCHAN PATTNAIK | KOTPAD /54 /2018 |

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| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 58 | BLAPL/0010431/2019 | DEBA@RUPA@TALA BARAJA | SUBRATA PANDA | HARICHANDANPUR /111 /2016 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 59 | BLAPL/0010432/2019 | JAGABANDHU PRUSTY@KALIA@RAJU PRUSTY | SUBRATA PANDA | HARICHANDANPUR /111 /2016 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 60 | BLAPL/0010433/2019 | KANDARPA CHHUTI | SATYABRATA PANDA | KUCHINDA /167 /2018 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 61 | BLAPL/0010434/2019 | KHIROD SAHU | DINESH KUMAR PATRA | KHUNTA /62 /2018 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 62 | BLAPL/0010435/2019 | MUDE MADAKAMI | MOHENDRA KUMAR MOHAPATRO | MALKANGIRI /269 /2018 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 63 | BLAPL/0010436/2019 | DUKHISHYAM PARIDA | S.K.NAYAK-2 | PATKURA /196 /2004 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 64 | BLAPL/0010437/2019 | BAPI NAYAK | PRASANTA KUMAR NANDA | K.NUAGOAN /68 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 65 | BLAPL/0010438/2019 | CHAITAN MURMU@RABI | HEMANTA KUMAR MOHANTA | MURUDA /48 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 66 | BLAPL/0010439/2019 | SAMITARTHA NAIK @ SHANI @ SHAMI | SUSHANTA KUMAR PRADHAN | KUCHINDA /18 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 67 | BLAPL/0010440/2019 | MANGAL MURMU @ GABA | BIJAYA KUMAR MISHRA | BARIPADA SADAR /5 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 68 | CMAPL/0000814/2019 | D.M.,NATIONAL INSURANCE CO.LTD | ADV. | // |
| | | VS | VS | () |

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|-----------|--------------------|--|---------------------------------|--|
| 69 | CMAPL/0000815/2019 | BIBHUPRASAD PATTAJOSHI HARIHAR SAHU VS SHANKAR BEHERA | ADV. VS | // // 0 // |
| 70 | CMAPL/0000816/2019 | SAMIL BILHAR VS STATE OF ORISSA | ADV. VS | // 0 // |
| 71 | CMAPL/0000817/2019 | NAMITA SINGH VS COMMISSIONER ON CONSOLIDATION | ADV. VS | // 0 // |
| 72 | CMAPL/0000818/2019 | LAXMIDHAR ROUT VS STATE OF ODISHA | ADV. VS | // 0 // |
| 73 | CMP/0001357/2019 | PRASANTA KUMAR PRADHAN VS SURESH BAG | RAMANI RANJAN MOHANTY VS | // 0 // |
| 74 | CMP/0001358/2019 | AKHAYA KUMAR NAYAK VS GANGADHAR DAS | PRATYUSHA NAIDU VS | // 0 // |
| 75 | CMP/0001359/2019 | DASARATH PANDA VS BHAGIRATHA PANDA | P.C.ACHARYA VS | // 0 // |
| 76 | CMP/0001360/2019 | LINGARAJ TRIPATHY VS AGADHEI @ TARAMANI TRIPATHY | DIGAMBARA MISHRA VS | // 0 // |
| 77 | CMP/0001361/2019 | NARAYAN BEHERA VS NILAMANI MAHABHOI | SANDIPANI MISRA VS | // 0 // |
| 78 | CMP/0001362/2019 | PRAMILA SAHOO VS KANDARPA BEHERA | SIDHARTHA MISHRA VS | // 0 // |
| 79 | CONTC/0002348/2019 | PADMABATI OJHA VS DEBI PR.DAS | ADV. VS | // 0 // |

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|----|--------------------|---|----------------------------|-----------------------------------|
| 80 | CONTC/0002349/2019 | BIJAY KUMAR SWAIN VS | adv. VS | // 0 |
| 81 | CONTC/0002350/2019 | CHITHRA ARUMUGAM,I.A.S., COMMISSIONER CUM SECRETARY, SCHOOL AND MASS EDUCATION/DEPTT. LAXMIDHAR BISWAL VS | RITURANJAN CHHOTARAY VS | // 0 |
| 82 | CONTC/0002351/2019 | SJ. SUNILO ARORA, IAS, THE ELECTION OF INDIA RANJAN KISHORE PARIDA VS | ADV. VS | // 0 |
| 83 | CONTC/0002352/2019 | BIBHU PR.SARANGI TRILOCHAN NAYAK VS | BIBHU PR.SARANGI VS | // 0 |
| 84 | CONTC/0002353/2019 | HEADMASTER,KANAKESWAR HIGH SCHOOL,KANPUR ANIRUDHA MISHRA VS | ADV. VS | // 0 |
| 85 | CONTC/0002354/2019 | BIBHU PR.SARANGI KARUNAKAR SAHU VS | ADV. VS | // 0 |
| 86 | CONTC/0002355/2019 | BIBHU PR.SARANGI AVIMANYU PANDA VS | ADV. VS | // 0 |
| 87 | CONTC/0002356/2019 | COMMISSIONER ON CONSOLIDATION RAJIB KU.MAHAKUD VS | ADV. VS | // 0 |
| 88 | CONTC/0002357/2019 | VINEET BHARDHRDWAJ ALPANA BHATTACHARJYA VS | ADV. VS | // 0 |
| 89 | CONTC/0002358/2019 | SAMARATH VERMA SUDAM BEHERA VS | ABHAYA KUMAR SHARMA VS | // 0 |
| 90 | CONTC/0002359/2019 | PRAMOD KU.DALABEHERA SRIDHAR BISOI VS | adv.l VS | // 0 |
| 91 | CONTC/0002360/2019 | TAPAN KU.KHUNTIA M/S.SHANKAR MEDICAL STORE | DEEPALI MOHAPATRA | // |

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|-----------|--------------------|---|---------------------------------|--|
| | | VS | VS | 0 |
| | | VIJAY AMRUTA KULANGE, COLLECTOR, GANJAM | | // |
| 92 | CONTC/0002361/2019 | PRAVAT KU.BISWAL | ADV. | // |
| | | VS | VS | 0 |
| | | ASHWINI KU.MISHRA | | // |
| 93 | CONTC/0002362/2019 | JUGAL KISHORE SAHOO | ADV. | // |
| | | VS | VS | 0 |
| | | ASHWINI KU.MISHRA | | // |
| 94 | CONTC/0002363/2019 | JAYANTA KUMAR DAS | M/S.S.SAHOO | // |
| | | VS | VS | 0 |
| | | MADHUSUDAN MISHRA | | // |
| 95 | CONTC/0002364/2019 | BINAPANI TRIPATHY | ADV. | // |
| | | VS | VS | 0 |
| | | BHABANI SHANKAR CHAINI | | // |
| 96 | CONTC/0002365/2019 | DURYODHAN PRADHAN | ADV. | // |
| | | VS | VS | 0 |
| | | SAROJ KU.PANDA | | // |
| 97 | CONTC/0002366/2019 | DOLA GOBINDA NATH | adv. | // |
| | | VS | VS | 0 |
| | | BIBHU PR.SARANGI | | // |
| 98 | CONTC/0002367/2019 | SWAPNESWAR PRADHAN | ADV. | // |
| | | VS | VS | 0 |
| | | BIBHU PR.SARANGI | | // |
| 99 | CONTC/0002368/2019 | HARI MOHAN KAR | ADV. | // |
| | | VS | VS | 0 |
| | | BIBHU PR.SARANGI | | // |
| 100 | CONTC/0002369/2019 | BHARAT CHANDRA SAHOO | ADV. | // |
| | | VS | VS | 0 |
| | | BIBHU PR.SARANGI | | // |
| 101 | CRLA/0000889/2019 | AJAYA KUMAR PRADHAN@AJU | SITI KANT MISHRA | //0 |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 102 | CRLA/0000890/2019 | BAISHNABA BAG@BASISTA | SURYAKANTA DWIBEDI | KHAPRAKHOL /104 /2015 |
| | | VS | VS | 0 |

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| 103 | CRLA/0000891/2019 | STATE OF ODISHA PANKAJ KARMAKAR VS | M/S.JAGANATH PATNAIK VS | // SARANAKUL /167 /2013 () |
| 104 | CRLA/0000892/2019 | STATE OF ODISHA JAGADISH KISHAN VS | S.S.RAY-2 VS | // BHASMA /37 /2013 () |
| 105 | CRLA/0000893/2019 | STATE OF ODISHA GOUTAM POLAI VS | JYOTIRMAYA SAHOO VS | // SHERAGADA /99 /2018 () |
| 106 | CRLA/0000894/2019 | STATE OF ODISHA KANHU CHHATAI VS | JYOTIRMAYA SAHOO VS | // SHERAGADA /99 /2018 () |
| 107 | CRLA/0000895/2019 | STATE OF ODISHA UMAKANTA MALLICK@UMAKANTA MALLIKTARA PRASAD MOHAPATRA VS | VS | // /0 () |
| 108 | CRLA/0000896/2019 | STATE OF ODISHA(VIG.) SIBA PRASAD BEHERA VS | BRAJABANDHU BISWAL VS | // /0 SPECIAL JUDGE, PURI(Puri) |
| 109 | CRLMA/0000405/2019 | STATE OF ODISHA PRASANTA SAHU VS | VS | Spl/0000038/2019 /0 () |
| 110 | CRLMC/0003321/2019 | STATE OF ORISSA SANJEEB KU.MALLICK VS | BALARAM NAYAK VS | // ATHGARH /146 /2017 () |
| 111 | CRLMC/0003322/2019 | STATE OF ODISHA RENUBALA SAHOO VS | SATYAJIT MOHAPATRA(2) VS | // SAHADEV KHUNTA /229 /2018 () |
| 112 | CRLMC/0003323/2019 | STATE OF ODISHA BHAGIRATHI SAMAL VS | PRADIP KUMAR DHAL VS | // BRAHMAGIRI /117 /2017 () |
| 113 | CRLMC/0003324/2019 | STATE OF ODISHA HEMANTA KU.SINGH VS SARATHI PATRA | SOURA CHANDRA MOHAPATRA VS | // /0 () // |

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| 114 | CRLMC/0003325/2019 | SARAT CH.BEHERA VS STATE OF ORISSA | SOURA CHANDRA MOHAPATRA VS | // () // |
| 115 | CRLMC/0003326/2019 | BIDYADHAR MEHER VS STATE OF ORISSA | MR.S.K.JOSHI VS | TITILAGARH /174 /2011 () // |
| 116 | CRLMC/0003327/2019 | BALADEV BHUI VS STATE OF ORISSA | ANIRUDHA DAS VS | // () // |
| 117 | CRLMC/0003328/2019 | SUMANTA KU.DAS VS STATE OF ODISHA | BIJAYAS KU.RAGADA VS | // () // |
| 118 | CRLMC/0003329/2019 | UNKU GOUDA VS STATE OF ORISSA | PRASANNA KU.PARHI VS | GOSANINUAGAM /110 /2019 () // |
| 119 | CRLMC/0003330/2019 | PABITRA KU.SAHOO VS STATE OF ODISHA | M/S.M.R.MOHAPATRA VS | // () // |
| 120 | CRLMC/0003331/2019 | BHARATA KULDIP VS STATE OF ORISSA | TUKUNA KU.MISHRA VS | // () // |
| 121 | CRLMC/0003332/2019 | KAIBALYA MOHAPATRA VS STATE OF ODISHA | TARA PRASAD MOHAPATRA VS | CHANDANPUR /109 /2017 () // |
| 122 | CRLMC/0003333/2019 | SANTANU SINGH @ SINGHA VS STATE OF ODISHA | SIDDHARTH GOUTAM DAS VS | TELKOI /105 /2015 () // |
| 123 | CRLMC/0003334/2019 | CHAKRADHAR BARAL VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | BANAPUR P.S. /119 /2000 () // |
| 124 | CRLMC/0003335/2019 | K.DINABANDHU REDDY@K.DINABANDHU VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | RAMBHA (KHALLIKOTE) /154 /2009 () // |
| 125 | CRLMC/0003336/2019 | SANKAR BARAL | JYOTIRMAYA SAHOO | BANAPUR P.S. /101 /2004 |

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| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 126 | CRLMC/0003337/2019 | PRITI SUNDAR PRADHAN | AMITAV TRIPATHY | HINJILI (ASKA) /119 /2018 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 127 | CRLMC/0003338/2019 | KADAR MAHANANDIA | RABINDRANATH PRUSTY | KIAKATA /20 /2013 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 128 | CRLMC/0003339/2019 | CHANDAN SAHU@CHANDAN KU.SAHU | M/S.G.N.SAHU | SEA BEACH /137 /2019 |
| | | VS | VS | () |
| | | STATE OF ORISSA | | // |
| 129 | CRLMC/0003340/2019 | BISWAJIT BEHERA | G.N.SAHU | JAGDALPUR /54 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 130 | CRLMC/0003341/2019 | KANAKALATA NAYAK | TARA PRASAD MOHAPATRA | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 131 | CRLMP/0001676/2019 | AJIT BISWAL | TANMAY MISHRA | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 132 | CRLMP/0001677/2019 | KISHORE SAHU | ARUN KUMAR MISHRA | / /0 |
| | | VS | VS | () |
| | | THE IIC, TANGI PS | | // |
| 133 | CRLMP/0001678/2019 | PRAKASH CHANDRA BHOI | N.SAHANI | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 134 | CRLMP/0001679/2019 | KSHIROD KUMAR MOHARANA | ALOK KUMAR DAS | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 135 | CRLMP/0001680/2019 | SWARNALATA PATRA | N.SAHANI | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 136 | CRLMP/0001681/2019 | DAMAYANTI SAHU | TARA PRASAD MOHAPATRA | / /0 |
| | | VS | VS | () |

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|-----|---------------------|--|-------------------------------|-----------------------------------|
| 137 | CRLMP/0001682/2019 | STATE OF ORISSA JYOTSNARANI SWAIN VS | M/S.R.K.ROUTRAY VS | // / /0 () |
| 138 | CRLMP/0001683/2019 | STATE OF ORISSA RAKESH ROSAN VS | KHIROD K.ROUT VS | // / /0 () |
| 139 | CRLMP/0001684/2019 | IIC, CUTTACK SADAR PS GANDARAM RANA VS | PRASANTA NANDA VS | // / /0 () |
| 140 | CRLMP/0001685/2019 | STATE OF ORISSA SANGITA MISHRA VS | ASIT KUMAR JENA VS | // / /0 () |
| 141 | CRLMP/0001686/2019 | DGP, CUTTACK MANILATA SAHOO VS | M/S.SUSHANTA KU.PRADHAN VS | // / /0 () |
| 142 | CRLREV/0000809/2019 | DG OF POLICE, CUTTACK SUJATA BEHERA VS | M/S.G.N.MOHAPATRA VS | // / /0 () |
| 143 | CRLREV/0000810/2019 | RUDRA PRASANNA HOTA AJAYA KUMAR MOHAPATRA VS | M/S.G.N.MOHAPATRA VS | // / /0 () |
| 144 | CRLREV/0000811/2019 | RUDRA PRASANNA HOTA AMIT SABAR@AMIT KUMAR SABAR VS | SOUBHAGYA KUMAR DASH VS | // MOHANA /53 /2012 () |
| 145 | CRLREV/0000812/2019 | STATE OF ODISHA MANORANJAN BEHERA VS | M/S.SAROJ KUMAR DASH VS | // BALIMI /35 /2018 () |
| 146 | CRLREV/0000813/2019 | STATE OF ODISHA TRILOCHAN BEHERA VS | M/S.PRAVASH CH.JENA VS | // LALBAG /177 /2019 () |
| 147 | CRLREV/0000814/2019 | STATE OF ODISHA RANJIT SETHY@PUPUN VS | L.BHUYAN VS | // NANDIPADA /61 /2019 () |
| | | STATE OF ODISHA | | // |

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|-----|---------------------|--|-----------------------------|-----------------------------------|
| 148 | FAO/0000950/2019 | DIVISIONAL MANAGER, THE ORIENTAL INSURANCE CO. LTD. VS TUKUNA BEHERA | MONA CHANDRA NAYAK VS | // 0 // |
| 149 | FAO/0000951/2019 | CHITTARANJAN SAMANTARA VS STATE OF ODISHA | S.N .SHARMA VS | // 0 // |
| 150 | MACA/0000884/2019 | GOLAK CH.PARIDA VS EXECUTIVE OFFICER,KENDRAPARA MUNICIPALITY | PRADEEP KUMAR MISHRA VS | // 0 // |
| 151 | MACA/0000885/2019 | MALATI BALIYARSINGH VS JEETENDRA KU.SAHU | BIRANCHI NARAYAN RATH VS | // 0 // |
| 152 | MACA/0000886/2019 | BUTI NAYAK VS AMARESH MOHANTY | RAMESH CH.PRADHAN VS | // 0 // |
| 153 | RPFAM/0000293/2019 | ADIKANDA MOHARANA VS KUNTALA KUMARI MOHARANA | GOUTAM KUMAR ROUSTRAY VS | // 0 // |
| 154 | RPFAM/0000294/2019 | SUBASH SAHOO@SUBASH CH.SAHOO VS RITA SAHOO | RAMA CHANDRA RATH VS | // 0 // |
| 155 | RPFAM/0000295/2019 | BENUDHAR MALLICK VS SWARNALATA MALLICK | AMLAN SHAKTI PAUL VS | // 0 // |
| 156 | RSA/0000355/2019 | BISWESWAR DASH VS SABITRI PRADHAN | PRABHASH CH.PANDA VS | // 0 // |
| 157 | RVWPET/0000417/2019 | STATE OF ORISSA VS LAMBODAR PUROHIT | A.G.A. VS | // 0 // |
| 158 | RVWPET/0000418/2019 | TAPAN KU.PARIDA VS STATE OF ODISHA | SAMEER KUMAR DAS VS | // 0 // |
| 159 | STREV/0000107/2019 | M/S.JINDAL STEEL AND POWER LTD. | SUBASH CH.SAHOO | // |

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|-----|---------------------|--------------------------------------|--------------------------|-----------------------------------|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 160 | TRP(C)/0000408/2019 | SUPRAVA BASTIA@SUPRAVA KUMARI BASTIA | RABINDRANATH PRUSTY | // |
| | | VS | VS | 0 |
| | | RANJAN KU.RATH | | // |
| 161 | TRPCRL/0000115/2019 | DHIRENDRA KUMAR BEHERA | M/S.DINESH RAY | //0 |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 162 | WA/0000616/2019 | YASHOBANTA SETHY | MR.S.P.SAHOO | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 163 | WA/0000617/2019 | KOUSALYA DEVI | SOUBHAGYA KUMAR DASH | // |
| | | VS | VS | 0 |
| | | STATE TRANSPORT COMMISSIONER | | // |
| 164 | WA/0000618/2019 | KABERI SANTA | SIDHESWAR MALLIK | // |
| | | VS | VS | 0 |
| | | PANCHAYATI RAJ | | // |
| 165 | WA/0000619/2019 | CENTRAL UNIVERSITY OF ORISSA | BUDHADEV ROUSTRAY | // |
| | | VS | VS | 0 |
| | | DR.SHISHIR KUMR BEJ | | // |
| 166 | WA/0000620/2019 | CENTRAL UNIVERSITY OF ORISSA | BUDHADEV ROUSTRAY | // |
| | | VS | VS | 0 |
| | | DR. PRITISH BEHERA | | // |
| 167 | WA/0000621/2019 | BISWANATH AGRAWALA | MILAN KANUNGO | // |
| | | VS | VS | 0 |
| | | M/S. JAGANNATH JAGDISH PRASAD | | // |
| 168 | WP(C)/0024348/2019 | CHANDRA SEKHAR ROUT | M/S.DEBASIS TRIPATHY | // |
| | | VS | VS | 0 |
| | | THE STATE OF ODISHA | | // |
| 169 | WP(C)/0024349/2019 | CHANDRA SEKHAR ROUT | M/S.DEBASIS TRIPATHY | // |
| | | VS | VS | 0 |
| | | THE STATE OF ODISHA | | // |
| 170 | WP(C)/0024350/2019 | BHRAMARBAR SWAIN | M/S.PADMANAVA JENA | // |
| | | VS | VS | 0 |

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|-----------|--------------------|--|--|--|
| 171 | WP(C)/0024351/2019 | THE COLLECTOR,CUTTACK NIRANJAN BEHERA VS STATE OF ODISHA | M/S.D.ROUT VS | // // 0 // |
| 172 | WP(C)/0024352/2019 | DEBENDRANATH PATRA VS STATE OF ODISHA | M/S. SIDHARTHA SWAIN VS | // 0 // |
| 173 | WP(C)/0024353/2019 | SHARAT CH.NAYAK VS STATE OF ODISHA | M/S.SIDHARTHA SWAIN VS | // 0 // |
| 174 | WP(C)/0024354/2019 | BABITA KUMARI VS COLLECTOR,SUNDARGARH | M/S.PRASANTA KUMAR NANDA VS | // 0 // |
| 175 | WP(C)/0024355/2019 | RAMA KRUSHNA PADHI VS RAJASHREE DASH @ PADHI | M/S.U.C.MISHRA VS | // 0 // |
| 176 | WP(C)/0024356/2019 | ISRAT AHMAD VS COLLECTOR,SUNDARGARH | M/S. PRASANTA KUMAR NANDA VS | // 0 // |
| 177 | WP(C)/0024357/2019 | BIJAYA KUMAR MALLICK VS STATE OF ODISHA | M/S. GOURIMOHAN RATH VS | // 0 // |
| 178 | WP(C)/0024358/2019 | PADMALAVA PATRA @ PADMANAVA PATRAM/S.U.C.MISHRA VS STATE OF ODISHA | S.U.C.MISHRA VS | // 0 // |
| 179 | WP(C)/0024359/2019 | PARESWAR THATHI VS STATE OF ODISHA | M/S.D.ROUT VS | // 0 // |
| 180 | WP(C)/0024360/2019 | GOLAPI SWAIN VS STATE OF ODISHA | M/S.AJODHYA BIBHUDANANDA MOHAPATRA VS | // 0 // |
| 181 | WP(C)/0024361/2019 | ANANTA CHARAN BEHERA VS STATE OF ODISHA | SIDHARTHA SWAIN VS | // 0 // |

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|-----------|--------------------|---|-----------------------------------|--|
| 182 | WP(C)/0024362/2019 | KAILASHNATH DAS VS COMMISSIONER CUM SECRETARY,DEPT OF SCOOOL AND MASS EDUCATION | M/S.SUDHANSHU SEKHAR PRATAP VS | // 0 // |
| 183 | WP(C)/0024363/2019 | ABHIMANYU SAHU VS STATE OF ODISHA | SIDHARTHA SWAIN VS | // 0 // |
| 184 | WP(C)/0024364/2019 | SANATAN NAYAK VS STATE OF ODISHA | SIDHARTHA SWAIN VS | // 0 // |
| 185 | WP(C)/0024365/2019 | MADHUSUDAN SATAPATHY VS STATE OF ODISHA | M/S.SIDHARTHA SWAIN VS | // 0 // |
| 186 | WP(C)/0024366/2019 | SABITA PRADHAN VS STATE OF ODISHA | M/S.SUDHANSHU SEKHAR PRATAP VS | // 0 // |
| 187 | WP(C)/0024367/2019 | LAXMAN KUMAR MALLICK VS STATE OF ODISHA | SIDHARTHA SWAIN VS | // 0 // |
| 188 | WP(C)/0024368/2019 | BHASKAR MAHALA VS STATE OF ODISHA | SIDHARTHA SWAIN VS | // 0 // |
| 189 | WP(C)/0024369/2019 | DAYANIDHI BARIK VS STATE OF ODISHA | M/S.SUDHANSHU SEKHAR PRATAP VS | // 0 // |
| 190 | WP(C)/0024370/2019 | SUSHANTA KUMAR DASH VS STATE OF ODISHA | SIDHARTHA SWAIN VS | // 0 // |
| 191 | WP(C)/0024371/2019 | NARAYAN BEHERA VS STATE OF ODISHA | SIDHARTHA SWAIN VS | // 0 // |
| 192 | WP(C)/0024372/2019 | NIRANJAN PATRA VS STATE OF ODISHA | SIDHARTHA SWAIN VS | // 0 // |
| 193 | WP(C)/0024373/2019 | SAROJ KUMAR BISWAL | M/S.SUDHANSHU SEKHAR PRATAP | // |

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|-----------|--------------------|--|---------------------------------|--|
| | | VS | VS | 0 |
| | | PRINCIPAL SECRETARY,FOREST AND ENVIRONMENT DEPT. | | // |
| 194 | WP(C)/0024374/2019 | DAMODAR PUSTY | SIDHARTHA SWAIN | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 195 | WP(C)/0024375/2019 | HARE KRUSHNA MALLICK | M/S.RAMA KRISHNA BISOI | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 196 | WP(C)/0024376/2019 | DUSMANTA KUMAR NAIK | M/S.B.S.TRIPATHY (1) | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 197 | WP(C)/0024377/2019 | SK.SAJID | M/S.SUDHANSHU SEKHAR PRATAP | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 198 | WP(C)/0024378/2019 | BINOD CHANDRA DASH | M/S.RAMA KRISHNA BISOI | // |
| | | VS | VS | 0 |
| | | STATE ORISSA | | // |
| 199 | WP(C)/0024379/2019 | BIJAYA KUMAR ROUT | M/S.P.K.PATTANAYAK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 200 | WP(C)/0024380/2019 | BAIDHAR BEHERA | MANAS PATI | // |
| | | VS | VS | 0 |
| | | ACCOUNTANT GENERAL (A AND E), BBSR | | // |
| 201 | WP(C)/0024381/2019 | DEBABRATA PATRA | M/S.PRAFULLA KUMAR MOHAPATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 202 | WP(C)/0024382/2019 | NRUSINGHA CH.NAYAK | M/S.GANESH PRASAD SAMAL | // |
| | | VS | VS | 0 |
| | | COLLECTOR, JAJPUR | | // |
| 203 | WP(C)/0024383/2019 | INDRAMANI DEHURY | M/S.PRAFULLA KUMAR MOHAPATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 204 | WP(C)/0024384/2019 | GOBINDPUR GRAM PANCHAYAT | M/S.G.N.MISHRA | // |
| | | VS | VS | 0 |

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|-----------|--------------------|--|---------------------------------|--|
| 205 | WP(C)/0024385/2019 | COLLECTOR,PURI SUBHASIS RATH VS | M/S.G.N.MISHRA VS | // // 0 |
| 206 | WP(C)/0024386/2019 | COLLECTOR,PURI BIJAY KUMAR BEHERA VS | SIDHARTHA SWAIN VS | // // 0 |
| 207 | WP(C)/0024387/2019 | STATE OF ODISHA TRILOCHAN NAYAK VS | SIDHARTHA SWAIN VS | // // 0 |
| 208 | WP(C)/0024388/2019 | STATE OF ODISHA BINOD BIHARI JENA VS | SIDHARTHA SWAIN VS | // // 0 |
| 209 | WP(C)/0024389/2019 | STATE OF ODISHA ANIRUDHA DAS VS | SIDHARTHA SWAIN VS | // // 0 |
| 210 | WP(C)/0024390/2019 | STATE OF ODISHA UPENDRANATH NAYAK VS | SIDHARTHA SWAIN VS | // // 0 |
| 211 | WP(C)/0024391/2019 | STATE OF ODISHA JAGABANDHU ROUL VS | M/S. MAHESWAR MOHANTY VS | // // 0 |
| 212 | WP(C)/0024392/2019 | BUDHADEV ROUL NRUSINGHA CHARAN MOHAPATRA VS | M/S.DHANANJAYA NAYAK VS | // // 0 |
| 213 | WP(C)/0024393/2019 | GOVT. OF ODISHA SANTOSHI KUMARI PANDA VS | M/S. B.S.TRIPATHY-1 VS | // // 0 |
| 214 | WP(C)/0024394/2019 | STATE OF ODISHA SASHIBHUSAN KHUNTIA VS | M/S.SOMADARSAN MOHANTY VS | // // 0 |
| 215 | WP(C)/0024395/2019 | COLLECTOR AND DISTRICT MAGISTRATE,KHORDHA DURGA CHARAN BEHERA VS | M/S.JITENDRA KUMAR DIGAL VS | // // 0 |
| | | STATE OF ODISHA | | // |

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|-----------|--------------------|--|---------------------------------|--|
| 216 | WP(C)/0024396/2019 | BRUNDABAN PRADHAN VS TAHASILDAR, NARSINGHPUR | M/S.B.N.PANDA (2) VS | // 0 // |
| 217 | WP(C)/0024397/2019 | SUBAL SENAPATI VS COMMISSIONER CUM SECRETARY, COOPERATIVE | M/S.B.N.PANDA VS | // 0 // |
| 218 | WP(C)/0024398/2019 | ODISHA GRAMYA BANK VS DEPUTY CHIEF LABOUR COMMISSIONER BHUBANESWAR AND APPELLATE AUTHORITY | M/S. HEMANT KUMAR MISHRA VS | // 0 // |
| 219 | WP(C)/0024399/2019 | SUDHANSU RANJAN AICH VS STATE OF ODISHA | M/S.TUSHAR KANTA NAYAK VS | // 0 // |
| 220 | WP(C)/0024400/2019 | LAXMAN SAHOO VS STATE OF ODISHA | M/S.UMAKANT SAHOO VS | // 0 // |
| 221 | WP(C)/0024401/2019 | ABHI RAM SAHU VS STATE OF ODISHA | M/S.G.P.PATTNAIK VS | // 0 // |
| 222 | WP(C)/0024402/2019 | ABHI RAM SAHU VS STATE OF ODISHA | M/S.G.P.PATTNAIK VS | // 0 // |
| 223 | WP(C)/0024403/2019 | UMA MIRDHA VS STATE OF ODISHA | M/S.GURU PRASAD PATTNAIK VS | // 0 // |
| 224 | WP(C)/0024404/2019 | AKSHAY KUMAR MAJHI VS STATE OF ODISHA | M/S.GURU PRASAD PATTNAIK VS | // 0 // |
| 225 | WP(C)/0024405/2019 | SASHIDHAR NIAL VS STATE OF ODISHA | M/S.GURU PRASAD PATTNAIK VS | // 0 // |
| 226 | WP(C)/0024406/2019 | SANTOSH SAHOO VS STATE OF ODISHA | M/S.K.K.SWAIN VS | // 0 // |
| 227 | WP(C)/0024407/2019 | SUBRAT KUMAR BEHERA | M/S.K.K.SWAIN | // |

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|-----------|--------------------|---|---------------------------------|--|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 228 | WP(C)/0024408/2019 | SURATHA PADHAN | M/S.K.K.SWAIN | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 229 | WP(C)/0024409/2019 | SWET KUMAR NAYAK | SUSANTA KUMAR DASH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 230 | WP(C)/0024410/2019 | BRUSHABHANU PRADHAN | M/S.PRAMOD KU.KUANR | // |
| | | VS | VS | 0 |
| | | TAHASILDAR,BARKOTE CUM COMPETENT AUTHORITY | | // |
| 231 | WP(C)/0024411/2019 | NIBAS CHANDRA ROUT | M/S.L.K.MOHANTY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 232 | WP(C)/0024412/2019 | DIBYALOCHAN BEHERA | M/S.BIJAYA KUMAR BEHERA (1) | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 233 | WP(C)/0024413/2019 | SANTARAM MAJHI | M/S.BIJAYA KUMAR BEHERA (1) | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 234 | WP(C)/0024414/2019 | SAMIR MOHAPATRA | M/S.ABHAYA KU.BEHERA | // |
| | | VS | VS | 0 |
| | | R.T.O.,MAYURBHANJ | | // |
| 235 | WP(C)/0024415/2019 | BHAKTANANDA JENA | M/S.ABHAY KU.BEHERA | // |
| | | VS | VS | 0 |
| | | R.T.O. BHADRAK | | // |
| 236 | WP(C)/0024416/2019 | JUDHISTIR SETHI | M/S.JYOTI PATNAIK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 237 | WP(C)/0024417/2019 | MAHESWAR POI | M/S.DINABANDHU NAYAK | // |
| | | VS | VS | 0 |
| | | SECTION OFFICER, ODISHA ADMINISTRATIVE TRIBUNAL,CTC | | // |
| 238 | WP(C)/0024418/2019 | PANCHANAN BIRABAR JAGDEV RAY | M/S.SANTOSH KUMAR SAMANTARAY | // |
| | | VS | VS | 0 |

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|-----------|--------------------|--|---------------------------------|--|
| 239 | WP(C)/0024419/2019 | STATE OF ODISHA SURENDRA KUMAR SARANGI VS | M/S.AKSHAYA KUMAR NAYAK VS | // // 0 |
| 240 | WP(C)/0024420/2019 | STATE OF ODISHA CHINMAY SAMANTRAY VS | M/S.SUMITRA MOHANTY VS | // // 0 |
| 241 | WP(C)/0024421/2019 | BHUBANESWAR MUNICIPAL CORPORATION TELECOMMUNICATION CONSULTANTS INDIA VS | M/S.DANDEEP CHILANA VS | // // 0 |
| 242 | WP(C)/0024422/2019 | UNION OF INDIA RATIKANTA MOHANTY VS | M/S.PARTHA SARATHI NAYAK VS | // // 0 |
| 243 | WP(C)/0024423/2019 | STATE OF ODISHA DR.SRIKANTA KUMAR DASH VS | M/S.BIJAY KUMAR DASH VS | // // 0 |
| 244 | WP(C)/0024424/2019 | STATE OF ODISHA JAYACHANDRA HARIJAN VS | M/S. SANJIB MOHANTY VS | // // 0 |
| 245 | WP(C)/0024425/2019 | STATE OF ODISHA CHANDRAMANI BARAL VS | M/S.B.N.PARIDA VS | // // 0 |
| 246 | WP(C)/0024426/2019 | STATE OF ODISHA MILU SAHOO VS | M/S.SANJIB MOHANTY VS | // // 0 |
| 247 | WP(C)/0024427/2019 | STATE OF ODISHA LALA MOHAN MAHANTA VS | M/S.SANJIB MOHANTY VS | // // 0 |
| 248 | WP(C)/0024428/2019 | STATE OF ODISHA GAGANBIHARI PRADHAN VS | M/S.NIRANJAN ROUT VS | // // 0 |
| 249 | WP(C)/0024429/2019 | STATE OF ORISSA PARSURAM DEHURI VS STATE OF ODISHA | M/S. SANJIB MOHANTY VS | // // 0 // |

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|-----------|--------------------|---|-----------------------------------|--|
| 250 | WP(C)/0024430/2019 | ASHOK KUMAR SATAPATHY VS BRANCH MANAGER/AO, CANARA BANK | M/S.KARTIK CHANDRA TRIPATHY VS | // 0 // |
| 251 | WP(C)/0024431/2019 | ALEKHA HARIJAN VS STATE OF ODISHA | M/S.SANJIB MOHANTY VS | // 0 // |
| 252 | WP(C)/0024432/2019 | DUTIYA @ DWITIYA MUKHI VS STATE OF ODISHA | M/S.SANJIB MOHANTY VS | // 0 // |
| 253 | WP(C)/0024433/2019 | M.BHASKAR PATRA VS STATE OF ODISHA | M/S.BIJAYA KUMAR PARIDA (2) VS | // 0 // |
| 254 | WP(C)/0024434/2019 | SARASWATI BARGE VS UNION OF INDIA | M/S.SHIBANI SHANKAR PRADHAN VS | // 0 // |
| 255 | WP(C)/0024435/2019 | PANCHANAN KARMAKAR VS STATE OF ODISHA | M/S.SURENDRA KUMAR DASH VS | // 0 // |
| 256 | WP(C)/0024436/2019 | KABITA KALET VS UNION OF INDIA | M/S.SHIBANI SHANKAR PRADHAN VS | // 0 // |
| 257 | WP(C)/0024437/2019 | BANALATA SAHOO VS STATE OF ODISHA | M/S.DILLIP KUMAR MOHANTY VS | // 0 // |
| 258 | WP(C)/0024438/2019 | UPASI BHUE VS UNION OF INDIA | M/S.SHIBANI SHANKAR PRADHAN VS | // 0 // |
| 259 | WP(C)/0024439/2019 | PUSPAMITRA PANDA VS STATE OF ODISHA | M/S.BUDHADEV ROURAY VS | // 0 // |
| 260 | WP(C)/0024440/2019 | PRAFULLA KUMAR MALLIK VS STATE OF ODISHA | M/S. JYOTIRMAY GUPTA VS | // 0 // |
| 261 | WP(C)/0024441/2019 | BHAGABAN SETHI | M/S.N.SAHANI | // |

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|-----|--------------------|--------------------------|-----------------------------|-----------------------------------|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 262 | WP(C)/0024442/2019 | PRAFULLA KUMAR SWAIN | M/S.BISWABIHARI MOHANTY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 263 | WP(C)/0024443/2019 | ALEKHA CHANDRA BEHERA | M/S.SUSANTA KU.MISHRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 264 | WP(C)/0024444/2019 | ANUP KUMAR SENAPATI | M/S.CHANDRAKANTA NAYAK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 265 | WP(C)/0024445/2019 | SANJAYA KUMAR NANDA | M/S. CHITTARANJAN PATTANAİK | // |
| | | VS | VS | 0 |
| | | ANMOL MOTI | | // |
| 266 | WP(C)/0024446/2019 | DHARANIDHARA PRADHAN | MR.P.C.ACHARYA | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 267 | WP(C)/0024447/2019 | GIRIJA SANKAR SAMANTARAY | M/S.PRANAB KUMAR SAMANTRAY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 268 | WP(C)/0024448/2019 | SRIKANTA KUMAR KHUNTIA | M/S.M.R.MOHAPATRA | // |
| | | VS | VS | 0 |
| | | PUNJAB NATIONAL BANK | | // |
| 269 | WP(C)/0024449/2019 | SANJAY KUMAR RAY | M/S.PRAFULLA KUMAR MALLICK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 270 | WP(C)/0024450/2019 | PRABHU PRASAD BISWAL | M/S.PRAFULLA KUMAR MALLICK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 271 | WP(C)/0024451/2019 | GOPAL CHANDRA ROUL | M/S. SADASIVA PATRA-1 | // |
| | | VS | VS | 0 |
| | | LALMOHAN PATTNAİK | | // |
| 272 | WP(C)/0024452/2019 | SIBIAN KUMAR MANDAL | M/S.MANOJ KUMAR PANDA | // |
| | | VS | VS | 0 |

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|-----------|--------------------|--|---------------------------------|--|
| 273 | WP(C)/0024453/2019 | STATE OF ODISHA MADAN MOHAN BEHERA VS | M/S. SADASIVA PATRA -1 VS | // // 0 |
| 274 | WP(C)/0024454/2019 | STATE OF ODISHA TARADEI GURUNG VS | M/S.S.K.JOSHI VS | // // 0 |
| 275 | WP(C)/0024455/2019 | ACCOUNTANTS OFFICER, ODISHA SUKULA MURMU VS | BIRAJA PRASANNA SATAPATHY VS | // // 0 |
| 276 | WP(C)/0024456/2019 | STATE OF ODISHA GOUTAM MOHANTA VS | BIRAJA PRASANNA SATAPATHY VS | // // 0 |
| 277 | WP(C)/0024457/2019 | STATE OF ODISHA KASTU MADHEI VS | BIRAJA PRASANNA SATAPATHY VS | // // 0 |
| 278 | WP(C)/0024458/2019 | STATE OF ODISHA RATNAKR SIMINAKIA VS | BIRAJA PRASANNA SATAPATHY VS | // // 0 |
| 279 | WP(C)/0024459/2019 | STATE OF ODISHA SUNIA MURMU VS | BIRAJA PRASANNA SATAPATHY VS | // // 0 |
| 280 | WP(C)/0024460/2019 | STATE OF ODISHA SURENDRA GIRI VS | BIRAJA PRASANNA SATAPATHY VS | // // 0 |
| 281 | WP(C)/0024461/2019 | STATE OF ODISHA CHANDRAMANI KHANDEI VS | BIRAJA PRASANNA SATAPATHY VS | // // 0 |
| 282 | WP(C)/0024462/2019 | STATE OF ODISHA BASANTA KHANDEI VS | BIRAJA PRASANNA SATAPATHY VS | // // 0 |
| 283 | WP(C)/0024463/2019 | STATE OF ODISHA AMAR KUMA RANA VS GENERAL STATE OF ODISHA | M/S.N.P.PARIJA VS | // // 0 // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----------|--------------------|--|---------------------------------|--|
| 284 | WP(C)/0024464/2019 | KALANDI PRUSTY VS STATE OF ORISSA | M/S.NIRANJAN SINGH (1) VS | // 0 // |
| 285 | WP(C)/0024465/2019 | MANI KUMARI BEHERA VS STATE | M/S. JASHOBANTA DASH VS | // 0 // |
| 286 | WP(C)/0024466/2019 | BIPIN BIHARI PANDA VS STATE OF ODISHA | M/S.NIRANJAN SINGH (1) VS | // 0 // |
| 287 | WP(C)/0024467/2019 | NITYANANDA MAHALIK VS STATE OF ODISHA | M/S.N.SAHANI VS | // 0 // |
| 288 | WP(C)/0024468/2019 | PAPUNA SAHOO VS STATE OF ODISHA | M/S.LAXMAN PRADHAN VS | // 0 // |
| 289 | WP(C)/0024469/2019 | UTKALOTPALA HOTA VS STATE OF ODISHA | M/S. KRISHNA CHANDRA SAHU VS | // 0 // |
| 290 | WP(C)/0024470/2019 | ASHOK KUMAR PUROHIT VS STATE OF ORISSA | M/S.J.K.KHANDAYATRAY VS | // 0 // |
| 291 | WP(C)/0024471/2019 | AJAY KUMAR MOHAPATRA @ AJAY KUMAR MISHRA VS PUNJAB AND SIND BANK | M/S.P.H.K.A.SINGH VS | // 0 // |
| 292 | WP(C)/0024472/2019 | M/S.HI-TECH EDIFICE PVT.LTD VS DAMODAR BEHERA | BHASKAR CHANDRA PANDA VS | // 0 // |
| 293 | WP(C)/0024473/2019 | GANGADHAR JENA VS STATE OF ODISHA | M/S.K.P.MOHANTY VS | // 0 // |
| 294 | WP(C)/0024474/2019 | M/S.HI-TECH EDIFICE PVT.LTD. VS BANAMALI SWAIN | BHASKAR CHANDRA PANDA VS | // 0 // |
| 295 | WP(C)/0024475/2019 | M/S. HI-TECH EDIFICE PVT.LTD | BHASKAR CHANDRA PANDA | // |

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|-----------|--------------------|-----------------------------|---------------------------------|--|
| | | VS | VS | 0 |
| | | BIJAYANI DEVI | | // |
| 296 | WP(C)/0024476/2019 | SOBANI NAYAK | M/S.LAXMAN PRADHAN | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 297 | WP(C)/0024477/2019 | TANUJA MOHANTY | M/S. P.C.MISHRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 298 | WP(C)/0024478/2019 | AMAR NATH MALLICK | M/S.SANGRAM JENA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 299 | WP(C)/0024479/2019 | SADASIVA BHAKTA | M/S.ABHIRAM SWAIN | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 300 | WP(C)/0024480/2019 | MANINDRA KUMAR NAYAK | SANGRAM JENA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 301 | WP(C)/0024481/2019 | DILLIP KUMAR SINGHA | SANGRAM JENA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 302 | WP(C)/0024482/2019 | SUNANDA MISHRA | M/S.SIVA SANKAR CHAINI | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 303 | WP(C)/0024483/2019 | ABHIRAM BEHERA | SHARMISTHA SAMAL | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 304 | WP(C)/0024484/2019 | DURYODHAN PATI | M/S.PRABODHA CH.NAYAK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 305 | WP(C)/0024485/2019 | SANA MAHANAND | M/S.TRILOCHAN NANDA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 306 | WP(C)/0024486/2019 | DHANURDHAR CHAMPATIRAY | M/S.PRABODHA CH. NAYAK | // |
| | | VS | VS | 0 |

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|-----------|--------------------|--|------------------------------------|--|
| 307 | WP(C)/0024487/2019 | STATE OF ODISHA ER.BISWAJIT SAMANTARAY VS | M/S.PRABODHA CH.NAYAK VS | // // 0 |
| 308 | WP(C)/0024488/2019 | STATE OF ODISHA DEEPANJALI MALLA VS | M/S.SROJ KUMAR PADHI VS | // // 0 |
| 309 | WP(C)/0024489/2019 | STATE OF ODISHA PRADEEP KUMAR JENA VS | M/S. CHITTARANJAN PATNAIK VS | // // 0 |
| 310 | WP(C)/0024490/2019 | STATE OF ODISHA BIRENDRA KU.BEHERA VS | M/S. CHITTARANJAN PATNAIK VS | // // 0 |
| 311 | WP(C)/0024491/2019 | STATE OF ODISHA PITABASH JENA VS | M/S. NIRANJAN PANDA VS | // // 0 |
| 312 | WP(C)/0024492/2019 | UNION OF INDIA GOKULA PRASAD ROUT VS | M/S.PRASANTA KUMAR SATAPATHY VS | // // 0 |
| 313 | WP(C)/0024493/2019 | STATE OF ODISHA DRAUPADI SAHU VS | M/S.PRAHALLADA SAHU VS | // // 0 |
| 314 | WP(C)/0024494/2019 | BRANCH MANAGER, HDFC BANK BISWANATH PRADHAN VS | M/S.SHIVSANKAR MOHANTY VS | // // 0 |
| 315 | WP(C)/0024495/2019 | THE REGIONAL DIRECTOR, RBI ASISH KUMAR HIAL VS | M/S.ANIRUDHA DAS VS | // // 0 |
| 316 | WP(C)/0024496/2019 | DIST. AND SESSION JUDGE, NABARANGPUR M/S.TARINI ENTERPRISES VS | M/S.BANAMBER PARIDA VS | // // 0 |
| 317 | WP(C)/0024497/2019 | AUTHORISED OFFICER, H.D.F.C.BANK LTD. BHAGABATI JENA VS | M/S.BHAGABAN MOHANTY VS | // // 0 |
| | | STATE OF ODISHA | | // |

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|-----------|--------------------|---|----------------------------------|--|
| 318 | WP(C)/0024498/2019 | SIBA PRASAD NAYAK VS STATE OF ODISHA | M/S.SIDHESWAR MALLIK VS | // 0 // |
| 319 | WP(C)/0024499/2019 | SIBA PRASAD NAYAK VS STATE OF ODISHA | M/S.SIDHESWAR MALLIK VS | // 0 // |
| 320 | WP(C)/0024500/2019 | SANTILATA NAIK VS AUTHORISED OFFICER-CUM-CHIEF MANAGER, SBI | M/S.BINAYA KUMAR MOHANTY VS | // 0 // |
| 321 | WP(C)/0024501/2019 | MAHABIR TRAINING AND RESEARCH CENTRE FOR PRADIP DEWANGANIS VS STATE OF ODISHA | M/S.PRADEEP DEWANGANIS VS | // 0 // |
| 322 | WP(C)/0024502/2019 | BEDAMBAR BEHERA VS STATE OF ODISHA | M/S.SAUMENDRA KU.MOHAPATRA VS | // 0 // |
| 323 | WP(C)/0024503/2019 | PRASANTA KUMAR ROUTRAY VS STATE OF ODISHA | M/S.SAUMENDRA KU.MOHAPATRA VS | // 0 // |
| 324 | WP(C)/0024504/2019 | SASHIKANTA MAHARANA VS STATE OF ODISHA | M/S. K.K.SWAIN VS | // 0 // |
| 325 | WP(C)/0024505/2019 | MOHAN SINGH VS PHULBATI SINGH | M/S.J.RATH VS | // 0 // |
| 326 | WP(C)/0024506/2019 | SATYABHAMA OJHA VS STATE OF ODISHA | M/S.L.P.DWIVEDY VS | // 0 // |
| 327 | WP(C)/0024507/2019 | NARAHARI SUBUDHI VS STATE OF ODISHA | M/S. KALPATARU MISHRA VS | // 0 // |
| 328 | WP(C)/0024508/2019 | DHARANIDHAR PRADHAN VS STATE OF ORISSA | M/S.BASUDEV BARIK VS | // 0 // |
| 329 | WP(C)/0024509/2019 | SURYANARAYAN SAHU | M/S.SURYA NARAYANN PATNAIK | // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----------|--------------------|-----------------------------|---------------------------------|--|
| | | VS | VS | 0 |
| | | STATE GOVERNMENT OF ODISHA | | // |
| 330 | WP(C)/0024510/2019 | SATYA BEHERA | M/S.BASUDEV BARIK | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 331 | WP(C)/0024511/2019 | HRUSHIKESH BEHERA | M/S.BASUDEV BARIK | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 332 | WP(C)/0024512/2019 | NIRANJAN MAJHI | M/S.SURYA NARAYANN PATNAIK | // |
| | | VS | VS | 0 |
| | | STATE GOVERNMENT OF ODISHA | | // |
| 333 | WP(C)/0024513/2019 | BALABHADRA PRADHAN | M/S.BASUDEV BARIK | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 334 | WP(C)/0024514/2019 | SURYANARAYAN SAHU | M/S.SURYA NARAYANN PATNAIK | // |
| | | VS | VS | 0 |
| | | STATE GOVERNMENT OF ODISHA | | // |
| 335 | WP(C)/0024515/2019 | DOLAGOBINDA SAHOO | M/S.BASUDEV BARIK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 336 | WP(C)/0024516/2019 | ALEKHA BAGH | M/S.SURYA NARAYANN PATNAIK | // |
| | | VS | VS | 0 |
| | | STATE GOVERNMENT OF ODISHA | | // |
| 337 | WP(C)/0024517/2019 | JAGANNATH SAHOO | M/S.BASUDEV BARIK | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 338 | WP(C)/0024518/2019 | NARAYANA SAHOO | M/S.PRAFULLA KUMAR RATH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 339 | WP(C)/0024519/2019 | SASHIBHUSAN DAS | | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 340 | WP(C)/0024520/2019 | SWAGATIKA ROUT | M/S.DEVASHRI PANDA | // |
| | | VS | VS | 0 |

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|-----|--------------------|---|----------------------------------|-----------------------------------|
| 341 | WP(C)/0024521/2019 | THE AUTHORISED OFFICER, INDIAN OVERSEAS BANK BIBHABASU DASH VS | M/S.PRAFULLA KUMAR RATH VS | // // 0 |
| 342 | WP(C)/0024522/2019 | ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION RABINDRANATH SAHOO VS | M/S.BHASKAR CHANDRA PANDA VS | // // 0 |
| 343 | WP(C)/0024523/2019 | STATE OF ODISHA STATE OF ODISHA VS | ADDL.GOV.T.ADVOCATE VS | // // 0 |
| 344 | WP(C)/0024524/2019 | NARENDRA KUMAR MANTRY BHURI @ BURI DOMB VS | M/S.S.K.BHANJADEO VS | // // 0 |
| 345 | WP(C)/0024525/2019 | STATE OF ODISHA VARSHA AGARWAL VS | PADMALAYA JENA VS | // // 0 |
| 346 | WP(C)/0024526/2019 | STATE OF ODISHA SUJATA BEHERA VS | M/S. SASIM AMITAV PATTNAIK VS | // // 0 |
| 347 | WP(C)/0024527/2019 | CHAIRMAN STATE LEVEL SECURITY COMMITTEE SANJEEB KUMAR JENA VS | M/S. S.M.DWIBEDY VS | // // 0 |
| 348 | WP(C)/0024528/2019 | THE COLLECTOR AND DISTRICT MAGISTRATE SANATAN NAYAK VS | BIKASH JENA VS | // // 0 |
| 349 | WP(C)/0024529/2019 | STATE OF ODISHA RAJESH KUMAR PANDA VS | M/S. SHAKTI DATTA TRIPATHY VS | // // 0 |
| 350 | WP(C)/0024530/2019 | REGISTRAR OF COOPERATIVE SOCIETIES MAMITA PANDA VS | M/S.SHAKTI DATTA TRIPATHY VS | // // 0 |
| 351 | WP(C)/0024531/2019 | REGISTRAR OF COOPERATIVE SOCIETIES ROURKELA HOTEL AND RESTAURANT ASSOCIATION VS | M/S.SANKANT MISHRA VS | // // 0 |
| | | UNION OF INDIA | | // |

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|-----------|---------------------|---|------------------------------------|--|
| 352 | WP(C)/0024532/2019 | LALITA PARA BHOI VS STATE OF ODISHA | M/S.MOHENDRA KUMAR MOHAPATRO VS | // 0 // |
| 353 | WP(C)/0024533/2019 | RAMA KRUSHNA NAYAK VS STATE OF ODISHA | M/S.SATYAJIT BEHERA VS | // 0 // |
| 354 | WP(C)/0024534/2019 | ABDUL MALIK VS ODISHA STATE CASHEW DEVELOPMENT CORPORATION (OSDC) | M/S.AMLAN SHAKTI PAUL VS | // 0 // |
| 355 | WP(C)/0024535/2019 | SMITA PANIGRAHI VS COLLECTOR, GAJAPATI | RAMA CHANDRA RAY VS | // 0 // |
| 356 | WP(C)/0024536/2019 | KRUSHNA MURARI MISHRA VS STATE OF ODISHA | MR.SATYAJIT BEHERA VS | // 0 // |
| 357 | WP(C)/0024537/2019 | SARAT CHANDRA MOHANTY VS INDRAJIT MOHANTY | M/S.KABIR KUMAR JENA VS | // 0 // |
| 358 | WP(C)/0024538/2019 | SARAT CHANDRA MOHANTY VS INDRAJIT MOHANTY | M/S.KABIR KUMAR JENA VS | // 0 // |
| 359 | WPCRL/0000119/2019 | NIRUPAMA NAYAK VS STATE OF ODISHA | M.R.MOHAPATRA VS | //0 0 // |
| 360 | ABLAPL/0018187/2019 | LADU NAYAK VS STATE OF ODISHA | RANJAN KU.PRADHAN(A) VS | KUMBHARAPARA /278 /2019 0 // |
| 361 | ABLAPL/0018188/2019 | AKASH SAHOO VS STATE OF ODISHA | DEBASISH SAMAL VS | KUAKHIA /291 /2019 0 // |
| 362 | ABLAPL/0018189/2019 | NIRANJAN JENA@NIRA VS STATE OF ODISHA | DEBASISH SAMAL VS | RUPSA /89 /2019 0 // |
| 363 | ABLAPL/0018190/2019 | NIRANJAN BISHI | ARJUNA CHARAN BEHERA | TITILAGARH /306 /2019 |

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|-----|---------------------|---|--------------------------|-----------------------------------|
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 364 | ABLAPL/0018191/2019 | SUSANT PUJARI | AMITAV MISHRA | AIR FIELD P.S. /153 /2009 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 365 | ABLAPL/0018192/2019 | BALUNKESWAR@BALU KISHORE ACHARYA ARIJEET MISHRA | | PARLAKHEMUNDI /7 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 366 | ABLAPL/0018193/2019 | GANESH CHANDRA ROUT @ GANESH ROUT | MAHES DAS | MARSHAGHAI /287 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 367 | ABLAPL/0018194/2019 | SHANTILATA MOHANTY | RAJENDRA N.ROUT | BHADRAK RURAL /308 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 368 | ABLAPL/0018195/2019 | MD.RAFIQ | M/S.A.K.DASH | ANGUL TOWN /981 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 369 | ABLAPL/0018196/2019 | DUSHASANA BHOI | PRADIP KU.DHAL | BRAHMAGIRI /20 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 370 | ABLAPL/0018197/2019 | KUNU LAGURI | M/S.LAXMAN PRADHAN | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 371 | ABLAPL/0018198/2019 | ANANTA KUMAR SAHU@ANTA SAHU | S.S.PATRA | LOISINGHA(BOLANGIR) /309 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 372 | ABLAPL/0018199/2019 | ISWAR MALLICK | HIMANSHU BHUSAN DASH | NIALI /175 /2014 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 373 | ABLAPL/0018200/2019 | PREMA KANTA SAHU@PREMA SAHU | A.K.DASH | RASOL /142 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 374 | ABLAPL/0018201/2019 | BANCHHANIDHI MOHAPATRA | ARIJEET MISHRA | KEONJHAR TOWN /348 /2019 |
| | | VS | VS | () |

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|-----|---------------------|--|---------------------------------|---|
| 375 | ABLAPL/0018202/2019 | STATE OF ODISHA ASHIS KUMAR NAIK VS | SURYAKANTA DWIBEDI VS | // SAMAL /164 /2019 () |
| 376 | ABLAPL/0018203/2019 | STATE OF ODISHA RAJ NARAYANA PADHI VS | TANMAY MISHRA VS | // BAIDYANATHPUR /263 /2019 () |
| 377 | ABLAPL/0018204/2019 | STATE OF ODISHA SOUDAMINI BHANJA VS | RAMANI KANTA PATTANAIAK VS | // GONDIA /181 /2019 () |
| 378 | ABLAPL/0018205/2019 | STATE OF ODISHA GURUPADA BIJULI VS | ASHOK KU. SAHU VS | // MARINE PS AT JAMBO /115 /2019 () |
| 379 | ABLAPL/0018206/2019 | STATE OF ODISHA MUNU@KHIROD BEHERA VS | B.B.MOHANTY VS | // CHAULIAGANJA /438 /2019 () |
| 380 | ABLAPL/0018207/2019 | STATE OF ODISHA SANTOSH KUMAR PANDA VS | M/S.BIPLAB KUMAR TRIPATHY VS | // MANGALPUR /315 /2019 () |
| 381 | ABLAPL/0018208/2019 | STATE OF ODISHA SIPAN PRADHAN @ SARBESWAR PRADHAN VS | KAUSTUVA MOHANTY VS | // CHOUDWAR /441 /2019 () |
| 382 | ABLAPL/0018209/2019 | STATE OF ODISHA KANAKALATA MALLIK VS | CHINMAYA MOHANTY VS | // DERABIS /54 /2019 () |
| 383 | ABLAPL/0018210/2019 | STATE OF ODISHA RAJAT KUMAR BEHERA@SETHY VS | ARUN KUMAR DAS VS | // DHENKANAL TOWN /303 /2018 () |
| 384 | ABLAPL/0018211/2019 | STATE OF ODISHA BALARAM ROUT@KUNA ROUT VS | CHEERA RANJAN SATAPATHY VS | // SALIPUR /314 /2019 () |
| 385 | ABLAPL/0018212/2019 | STATE OF ODISHA PRAMOD BHUE VS STATE OF ODISHA | SACHIDANANDA PADHEE VS | // BHATILI /194 /2019 () // |

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|-----------|---------------------|---|---------------------------------|---|
| 386 | ABLAPL/0018213/2019 | BIJAY SAHOO VS STATE OF ODISHA | BIBEKANANDA BAISAKH VS | JAGATPUR /399 /2019 () // |
| 387 | ABLAPL/0018214/2019 | SAMIR NAYAK VS STATE OF ODISHA | SAUMENDRA KU.MOHAPATRA VS | MAHILA (BERHAMPUR) /116 /2019 () // |
| 388 | ABLAPL/0018215/2019 | SURYAKANTA DHIR VS STATE OF ODISHA | AMULYA RATNA PANDA VS | / /0 () // |
| 389 | ABLAPL/0018216/2019 | RAJU NAIK VS STATE OF ODISHA | PARTHA SARATHI NAYAK VS | COLLIERY /95 /2019 () // |
| 390 | ABLAPL/0018217/2019 | SOUMYA RANJAN SETHI VS STATE OF ODISHA | PARTHA SARATHI NAYAK VS | JARAPADA /234 /2019 () // |
| 391 | ABLAPL/0018218/2019 | CHHABI NAIK VS STATE OF ODISHA | AMULYA RATNA PANDA VS | DASPALLA /85 /2019 () // |
| 392 | ABLAPL/0018219/2019 | CHARANJEET SINGH DHANJAL VS STATE OF ODISHA | SUSIL KUMAR PATNAIK VS | BARBIL /139 /2019 () // |
| 393 | ABLAPL/0018220/2019 | AMARPREET SINGH DHANJAL VS STATE OF ODISHA | SUSIL KUMAR PATNAIK VS | BARBIL /139 /2019 () // |
| 394 | ABLAPL/0018221/2019 | DEEPAK SAHU VS STATE OF ODISHA | BIJAYA KUMAR RAGADA VS | JHARSUGUDA /756 /2019 () // |
| 395 | ABLAPL/0018222/2019 | KAPUNA @ GAGAN NAYAK VS STATE OF ODISHA | DEBASHIS ROUSTRAY VS | LAXMISAGAR P.S. /333 /2019 () // |
| 396 | ABLAPL/0018223/2019 | MAHI ROUT VS STATE OF ODISHA | SATYA RANJAN MULIA VS | BIKRAMPUR FCI /60 /2019 () // |
| 397 | ABLAPL/0018224/2019 | SOMONATH PANDA @ SOMA PANDA | ANIRUDHA DAS | PURI TOWN /177 /2019 |

ORISSA HIGH COURT

FILING REPORT AS ON :04/12/2019

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----|---------------------|---|----------------------------|-----------------------------------|
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 398 | ABLAPL/0018225/2019 | GUDDU AKHTAR@IRSHAD AKHTAR | PARTHA SARATHI DAS | RUGUDI /71 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 399 | ABLAPL/0018226/2019 | OSIM KHAN @ RUMAL | N.SAHANI | BOLAGARH P.S. /122 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 400 | ABLAPL/0018227/2019 | PRASAN PALAI | N.SAHANI | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 401 | ABLAPL/0018228/2019 | SRIKANTA KUMAR DASH | MANOJ KUMAR MALLICK | KUAKHIA /254 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 402 | ABLAPL/0018229/2019 | NIRUPAMA NAYAK | M.R.MOHAPATRA | CAPITAL P.S. /575 /2017 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 403 | ABLAPL/0018230/2019 | LAXMAN DAS | PRAMOD KUMAR JENA | INDUSTRIAL /51 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 404 | ABLAPL/0018231/2019 | KALI KINKAR MUKHERJEE | R.C.MAHARANA | JAGATPUR /379 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 405 | ABLAPL/0018232/2019 | KUNI @ NAYANA JENA | UNMESH CHANDRA JENA | BONTH /148 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 406 | ABLAPL/0018233/2019 | ASHOK KUMAR SAHU@ASHOK SAHU | M/S.BIBHUDANANDA MOHAPATRA | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 407 | ABLAPL/0018234/2019 | PRABHAS RANJAN MOHANTY @ PRAVAS MOHANTY | SINDHU THA PARIDA | CHANDRASEKHARPUR /440 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 408 | ABLAPL/0018235/2019 | SATYA NAYAK | JYOTIRMAYA SAHOO | / /0 |
| | | VS | VS | () |

ORISSA HIGH COURT

FILING REPORT AS ON :04/12/2019

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----------|---------------------|---|---------------------------------|---|
| 409 | ABLAPL/0018236/2019 | STATE OF ODISHA PARBATI BARIK VS | BIBHUTI RANJAN MOHANTY VS | // SINGLA /193 /2019 () |
| 410 | ABLAPL/0018237/2019 | STATE OF ODISHA SONU@SANGRAM SINGH VS | KASHINATH PATTNAIK VS | // BYREE /80 /2019 () |
| 411 | ABLAPL/0018238/2019 | STATE OF ODISHA DAUD KHAN VS | KASHINATH PATTNAIK VS | // GHATAGAON /200 /2019 () |
| 412 | ABLAPL/0018239/2019 | STATE OF ODISHA SHAIKH ZUMAN VS | MANAS CHAND VS | // BOLAGARH P.S. /95 /2019 () |
| 413 | ABLAPL/0018240/2019 | STATE OF ODISHA BABUL ROUT VS | KASHINATH PATTNAIK VS | // KANPUR /74 /2019 () |
| 414 | ABLAPL/0018241/2019 | STATE OF ODISHA RANJAN NAIK VS | BHOJARAJ SETH VS | // KISINDA /30 /2017 () |
| 415 | ABLAPL/0018242/2019 | STATE OF ODISHA JADU MAJHI VS | TUKUNA KUMAR MISHRA VS | // CHANDAHANDI /123 /2019 () |
| 416 | ABLAPL/0018243/2019 | STATE OF ODISHA JAMBESWAR DEHURY VS | SAMVIT MOHANTY VS | // HANDAPA /209 /2019 () |
| 417 | ABLAPL/0018244/2019 | STATE OF ODISHA MADAN MOHAN BARAL VS | M/S.BHASKAR CHANDRA PANDA VS | // GADISAGADA /44 /2019 () |
| 418 | ABLAPL/0018245/2019 | STATE OF ODISHA HASMUKH NAG @ BHGYABAN NAG VS | SIDHARTHA DAS VS | // TITILAGARH /262 /2019 () |
| 419 | ABLAPL/0018246/2019 | STATE OF ODISHA INDRAMANI MOHAPATRA VS STATE OF ODISHA | NIRANJAN PANDA VS | // HINJILI (ASKA) /253 /2017 () // |

ORISSA HIGH COURT

FILING REPORT AS ON :04/12/2019

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----------|---------------------|--|-------------------------------------|--|
| 420 | ABLAPL/0018247/2019 | PRADIPTA KUMAR BARIK @ PRADIPTA BARIK VS STATE OF ODISHA | KRAVASH CH.JENA VS | NISCHINTAKOILI /126 /2019 () // |
| 421 | ABLAPL/0018248/2019 | UMESH CHANDRA MOHANTA VS STATE OF ODISHA | BHARAT CHANDRA PATRA VS | THAKURMUNDA /41 /2019 () // |
| 422 | ABLAPL/0018249/2019 | BIKRAM BEHERA VS STATE OF ODISHA | P.R.CHHATOI VS | AIR FIELD P.S. /55 /2019 () // |
| 423 | ABLAPL/0018250/2019 | PRIYABRATA PRADHAN VS STATE OF ODISHA | RAJALAXMI BISWAL VS | SAMAL /163 /2019 () // |
| 424 | ABLAPL/0018251/2019 | SK.SAJAN@SK.MASBAUL HODA VS STATE OF ODISHA | M/S.A.C.MOHAPATRA VS | SALIPUR /335 /2019 () // |
| 425 | ABLAPL/0018252/2019 | BIDULATA JAYASINGH VS STATE OF ODISHA | N.SAHANI VS | CHANDAPUR /81 /2019 () // |
| 426 | ABLAPL/0018253/2019 | MANAS NAYAK @ DAMBARUDHAR NAYAK VS STATE OF ODISHA | DEEPAK KUMAR DAS VS | ASTARANGA /52 /2019 () // |
| 427 | ABLAPL/0018254/2019 | BHARAT DAS VS STATE OF ODISHA | M/S ANUGRAHA NARAYAN SAMANTRY VS | ABHAYACHANDPUR /85 /2019 () // |
| 428 | ABLAPL/0018255/2019 | SUDHA RANI PANDA VS STATE OF ODISHA | M/S.RAJENDRA N.ROUT VS | / /0 () // |
| 429 | ABLAPL/0018256/2019 | LAXMI KURAMI VS STATE OF ODISHA (HOME DEPARTMENT) | JUGALA KISHORE PANDA VS | MALKANGIRI /164 /2019 () // |
| 430 | ABLAPL/0018257/2019 | SAHADEV BARAL@SANJEEV SINGHDEO VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | BANAPUR P.S. /101 /1998 () // |
| 431 | ABLAPL/0018258/2019 | SISIRA KUMAR BALIARSINGH | JYOTIRMAYA SAHOO | KHURDA P.S. /433 /2019 |

ORISSA HIGH COURT

FILING REPORT AS ON :04/12/2019

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----|---------------------|--|--------------------------|-----------------------------------|
| | | VS | VS | () |
| 432 | ABLAPL/0018259/2019 | STATE OF ODISHA BUDHIA DAS @ NARAYAN DAS | JYOTIRMAYA SAHOO | // PURUSHOTTAMPUR /214 /2018 |
| | | VS | VS | () |
| 433 | ABLAPL/0018260/2019 | STATE OF ODISHA SHANKAR PRASAD DAS | P.K.MAHARAJ | // ASTARANGA /114 /2019 |
| | | VS | VS | () |
| 434 | ABLAPL/0018261/2019 | STATE OF ODISHA DHRUBA CHARAN DAS | P.K.MAHARAJ | // ASTARANGA /114 /2019 |
| | | VS | VS | () |
| 435 | ABLAPL/0018262/2019 | STATE OF ODISHA J.NARASINGHA PATRO | JYOTIRMAYA SAHOO | // KHALLIKOTE /289 /2019 |
| | | VS | VS | () |
| 436 | ABLAPL/0018263/2019 | STATE OF ODISHA MANAS KUMAR JENA @ MANAS JENA | TARA PRASAD MOHAPATRA | // KAPTIPADA /151 /2019 |
| | | VS | VS | () |
| 437 | ABLAPL/0018264/2019 | STATE OF ODISHA GOURANGA DEBNATH | PRASANTA KUMAR SAHOO | // BALIAPANDA /88 /2019 |
| | | VS | VS | () |
| 438 | ABLAPL/0018265/2019 | STATE OF ODISHA RAJIB DEEPA @ RAJU DIPA | SATYABRATA PANDA | // HARABHANGA /85 /2019 |
| | | VS | VS | () |
| 439 | ABLAPL/0018266/2019 | STATE OF ODISHA PRADEEP MARTHA | A.PATTANAİK | // BEGUNIA P.S. /187 /2019 |
| | | VS | VS | () |
| 440 | ABLAPL/0018267/2019 | STATE OF ODISHA BISHNU PRASAD DAS | TARA PRASAD MOHAPATRA | // KRUSHNA PRASAD /126 /2019 |
| | | VS | VS | () |
| 441 | ABLAPL/0018268/2019 | STATE OF ODISHA KAPUNA @ GAGAN NAYAK | DEBASHIS ROUTRAY | // MANCHESWAR P.S. /522 /2019 |
| | | VS | VS | () |
| 442 | ABLAPL/0018269/2019 | STATE OF ODISHA PRAVAT KUMAR DAS | TARA PRASAD MOHAPATRA | // UDALA /181 /2019 |
| | | VS | VS | () |

ORISSA HIGH COURT

FILING REPORT AS ON :04/12/2019

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----------|---------------------|---|---------------------------------|--|
| 443 | ABLAPL/0018270/2019 | STATE OF ODISHA JYOTI PRAKASH PRADHAN VS | RAMAKANTA PRADHAN VS | // MARSHAGHAI /287 /2019 () |
| 444 | ABLAPL/0018271/2019 | STATE OF ODISHA TUSHAR RANJAN DASH VS | DEVASHIS PANDA VS | // / /0 () |
| 445 | ABLAPL/0018272/2019 | STATE OF ODISHA SUDHIR KUMAR MAHAPATRA VS | DHIRENDRA KU. MOHAPATRA VS | // KUCHINDA /282 /2019 () |
| 446 | ABLAPL/0018273/2019 | STATE OF ODISHA SARUK@GOLAM RASUL KHAN VS | S.N.MISHRA VS | // BHADRAK TOWN /352 /2019 () |
| 447 | ABLAPL/0018274/2019 | STATE OF ODISHA PADMABATI BEHERA VS | AKSHAYA KUMAR SAHOO VS | // KHARIAR /98 /2019 () |
| 448 | ABLAPL/0018275/2019 | STATE OF ODISHA AMAR BEHURIA VS | UMESH CHANDRA DORA VS | // RAJKANIKI /209 /2016 () |
| 449 | ABLAPL/0018276/2019 | STATE OF ODISHA JAGANNATH BEHERA VS | JAYADEBA BEHERA VS | // JANKIA P.S. /171 /2019 () |
| 450 | ABLAPL/0018277/2019 | STATE OF ODISHA PRANATIMA YEE PATRA VS | RABINDRA NATH PRUSTY VS | // KISHORENGAR /100 /2019 () |
| 451 | ABLAPL/0018278/2019 | STATE OF ODISHA DAITARI SAHU VS | TARA PRASAD MOHAPATRA VS | // MUDANPUR RAMPUR /101 /2019 () |
| 452 | ABLAPL/0018279/2019 | STATE OF ODISHA DEBASISH PATNAIK VS | A.JENA VS | // CHAULIAGANJA /246 /2019 () |
| 453 | ABLAPL/0018280/2019 | STATE OF ODISHA SARTHAK SAMAL VS STATE OF ODISHA | M.M.DAS VS | // JAJPUR TOWN /327 /2019 () // |

ORISSA HIGH COURT

FILING REPORT AS ON :04/12/2019

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----------|-----------------------|--|---------------------------------|--|
| 454 | ABLAPL/0018281/2019 | LALIT BANCHHOR VS STATE OF ODISHA | G.N.SAHU VS | BURLA /268 /2019 () // |
| 455 | ABLAPL/0018282/2019 | JYOTIBIKASH PRADHAN VS STATE OF ODISHA | G.N.SAHU VS | JAGDALPUR /142 /2019 () // |
| 456 | ABLAPL/0018283/2019 | ALLI@ALEKHA SAHOO VS STATE OF ODISHA | M/S.SAMVIT MOHANTY VS | HANDAPA /209 /2019 () // |
| 457 | ABLAPL/0018284/2019 | BADAL MEHER @ DHRUBA CH ARAN MEHERJULU KHANSAMA VS STATE OF ODISHA | VS | BURLA /374 /2019 () // |
| 458 | ABLAPL/0018285/2019 | RANKA NANDA@RANKA BEHERA VS STATE OF ODISHA | S.K.NAYAK-2 VS | AUL /147 /2019 () // |
| 459 | ABLAPL/0018286/2019 | MAGI @ MAGIA DALEI VS STATE OF ODISHA | DASARATHI DASH VS | FATEGARH /173 /2019 () // |
| 460 | ABLAPL/0018287/2019 | RABI NARAYAN PANI @ BAPI VS STATE OF ODISHA | DEEPAK PANDA VS | BALIAPANDA /66 /2019 () // |
| 461 | ABLAPL/0018288/2019 | SK.AASPAR VS STATE OF ODISHA | AJAYA KUMAR MOHARANA VS | CANTONMENT ROAD /177 /2019 () // |
| 462 | ABLAPL/0018289/2019 | RATNAKAR BEHERA VS STATE OF ODISHA | JUGAL KISHORE PANDA VS | KHALLIKOTE /325 /2019 () // |
| 463 | WPC(OAC)/0000012/2018 | HIMANSU SEKHAR SWAIN VS STATE OF ODISHA | MANAS PATI VS | // () // |

ORISSA HIGH COURT

MISC CASES FILED on :04/12/2019

| SL. NO. | IA NO MAIN CASE NO | NAME OF PETNR./APPEL NAME OF O.P./APPEL | COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL |
|---------|------------------------------|--|---|
| 1 | 1/2019 WPC(OAC)/12/2018 | HIMANSU SEKHAR SWAIN-MP | MANAS PATI |
| 2 | 3/2019 MSA/3/2007 | DADHIBAMAN DEV-MP | M/S.S.P.MISRA |
| 3 | 4/2019 MSA/3/2007 | DADHIBAMAN DEV-MP | M/S.S.P.MISRA |
| 4 | 5/2019 MSA/3/2007 | DADHIBAMAN DEV-MP | M/S.S.P.MISRA |
| 5 | 6/2019 MSA/3/2007 | DADHIBAMAN DEV-MP | M/S.S.P.MISRA |
| 6 | 37/2019 WPCRL/119/2019 | NIRUPAMA NAYAK-MP | M.R.MOHAPATRA |
| 7 | 83/2019 CRLLP/135/2013 | STATE-MP | ADDL.STANDING COUNSELV0 |
| 8 | 134/2019 JCRLA/66/2013 | GOKULANANDA NAIK-MP | |
| 9 | 154/2019 OJC/8217/1994 | BIDYADHAR-MP | M/S.G.P.MOHANTY |
| 10 | 238/2019 MATA/142/2014 | RANJIT KU.SAHU-MP | M/S.TUSHAR KU.MISHRA |
| 11 | 313/2019 CMAPL/587/2019 | SASHI MALLIK-MP | ADV. |
| 12 | 322/2019 RVWPET/417/2019 | STATE OF ORISSA-MP | A.G.A. |
| 13 | 323/2019 RVWPET/417/2019 | STATE OF ORISSA-MP | A.G.A. |
| 14 | 449/2019 TRP(C)/408/2019 | SUPRAVA BASTIA@SUPRAVA KUMARI BASTIA-MP | RABINDRANATH PRUSTY |
| 15 | 501/2019 RPFAM/293/2019 | ADIKANDA MOHARANA-MP | GOUTAM KUMAR ROUTRAY |
| 16 | 502/2019 RPFAM/293/2019 | ADIKANDA MOHARANA-MP | GOUTAM KUMAR ROUTRAY |
| 17 | 503/2019 RPFAM/295/2019 | BENUDHAR MALLICK-MP | AMLAN SHAKTI PAUL |
| 18 | 984/2019 WA/619/2019 | CENTRAL UNIVERSITY OF ORISSA-MP | BUDHADEV ROUTRAY |
| 19 | 985/2019 WA/620/2019 | CENTRAL UNIVERSITY OF ORISSA-MP | BUDHADEV ROUTRAY |
| 20 | 986/2019 WA/621/2019 | BISWANATH AGRAWALA-MP | MILAN KANUNGO |
| 21 | 990/2019 RSA/287/2005 | SMT.KHETI-MP | M/S.UPENDRA KU SAMAL |
| 22 | 991/2019 RSA/461/2012 | RABINARAYANA BEHERA-MP | MR.SOUBHAGYA KU.DASH |
| 23 | 992/2019 RSA/461/2012 | RABINARAYANA BEHERA-MP | MR.SOUBHAGYA KU.DASH |
| 24 | 993/2019 RSA/461/2012 | RABINARAYANA BEHERA-MP | MR.SOUBHAGYA KU.DASH |
| 25 | 1123/2019 CRLREV/809/2019 | SUJATA BEHERA-MP | M/S.G.N.MOHAPATRA |
| 26 | 1124/2019 | AJAYA KUMAR MOHAPATRA-MP | M/S.G.N.MOHAPATRA |

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| 27 | CRLREV/810/2019 1125/2019 | AMIT SABAR@AMIT KUMAR SABAR-MP | SOUBHAGYA KUMAR DASH |
| 28 | CRLREV/811/2019 1126/2019 | MANORANJAN BEHERA-MP | M/S.SAROJ KUMAR DASH |
| 29 | CRLREV/812/2019 1127/2019 | JYOTI PRAKASH MANDAL-MP | M/S.SAMIR KUMAR MISHRA |
| 30 | CRLREV/527/2019 1235/2019 | LICHHIRAM AGARWAL-MP | SHIBANI SHANKAR PRADHAN |
| 31 | BLAPL/10129/2019 1240/2019 | BRAJA MOHAN PATNAIK-MP | JITENDRA SAMANTARAY |
| 32 | BLAPL/1788/2019 1436/2019 | PRASANTA KUMAR PRADHAN-MP | RAMANI RANJAN MOHANTY |
| 33 | CMP/1357/2019 1437/2019 | BHASKAR BHOI-MP | SAILESH DAS |
| 34 | CMP/446/2018 1438/2019 | BHASKAR BHOI-MP | M/S.SAILESH DAS |
| 35 | CMP/446/2018 1439/2019 | BHASKAR BHOI-MP | M/S.SAILESH DAS |
| 36 | CMP/446/2018 1440/2019 | AKHAYA KUMAR NAYAK-MP | PRATYUSHA NAIDU |
| 37 | CMP/1358/2019 1441/2019 | RAMESH AGRAWAL-MP | BIJAYA KUMAR BEHERA 1 |
| 38 | CMP/1308/2019 1442/2019 | PURUSOTTAM PRADHAN-MP | MR.P.C.ACHARYA |
| 39 | CMP/1261/2019 1443/2019 | DASARATH PANDA-MP | P.C.ACHARYA |
| 40 | CMP/1359/2019 1444/2019 | KARTIK CHANDRA JEE-MP | M/S.P.K.SAHOO |
| 41 | CMP/224/2019 1445/2019 | PRAMILA SAHOO-MP | SIDHARTHA MISHRA |
| 42 | CMP/1362/2019 1446/2019 | CHAITAN DAS-MP | PRADIPTA KUMAR MOHANTY |
| 43 | CMP/1281/2019 1551/2019 | SANJAYA KU.NAYAK-MP | SHASHIBHUSANA JENA |
| 44 | FAO/202/2019 1552/2019 | SANJAYA KU.NAYAK-MP | SHASHIBHUSANA JENA |
| 45 | FAO/203/2019 1553/2019 | LINGARAJ NAYAK-MP | M/S.SIDHARTHA MISHRA(1) |
| 46 | FAO/176/2019 1625/2019 | GOLAK CH.PARIDA-MP | PRADEEP KUMAR MISHRA |
| 47 | MACA/884/2019 1626/2019 | GOLAK CH.PARIDA-MP | PRADEEP KUMAR MISHRA |
| 48 | MACA/884/2019 1627/2019 | DIVISIONAL MANAGER,ORIENTAL INSURANCE CO.LTD. | M S.S.K.SWAIN |
| 49 | MACA/823/2016 1628/2019 | DIVISIONAL MANAGER,ORIENTAL INSURANCE CO.LTD. | M S.S.K.SWAIN |
| 50 | MACA/824/2016 1629/2019 | BALARAM PANDA-MP | SANTOSH KUMAR BRAHMA |
| 51 | MACA/876/2019 1631/2019 | MALATI BALIYARSINGH-MP | BIRANCHI NARAYAN RATH |
| 52 | MACA/885/2019 1632/2019 | BUTI NAYAK-MP | RAMESH CH.PRADHAN |
| 53 | MACA/886/2019 1633/2019 | BUTI NAYAK-MP | RAMESH CH.PRADHAN |
| 54 | MACA/886/2019 1901/2019 | ISWAR HANS-MP | M/S.A.K.DASH |
| 55 | CRLA/501/2019 1902/2019 | AJAYA KUMAR PRADHAN@AJU-MP | SITI KANT MISHRA |
| 56 | CRLA/889/2019 1903/2019 | AJAYA KUMAR PRADHAN@AJU-MP | SITI KANT MISHRA |
| 57 | CRLA/889/2019 1904/2019 | MANU MAHANTA-MP | SUSIL KU.PATNAIK |
| | CRLA/51/2015 | | |

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|----|--------------------------------|--|---------------------------|
| 58 | 1905/2019 CRLA/637/2016 | NRUPA NAIK-MP | M/S.BIREN SANKAR TRIPATHY |
| 59 | 1906/2019 CRLA/167/2014 | GOUTAM MOHARANA-MP | M/S.DHARNIDHAR NAYAK |
| 60 | 1907/2019 CRLA/631/2017 | PRASANNA EKA@EKADASI JENA@EKA@PRASANNA KUMAR@PRASANTA KUMAR@PRASANTA DWIBEDI | M/S.SURIPAKANTA DWIBEDI |
| 61 | 1908/2019 CRLA/415/2017 | DASARATHI MEHER-MP | M/S.ANIRUDHA DAS |
| 62 | 1909/2019 CRLA/126/2015 | AMRESH CHANDRA BARIK-MP | M/S.SITIKANT MISHRA |
| 63 | 1910/2019 CRLA/891/2019 | PANKAJ KARMAKAR-MP | M/S.JAGANATH PATNAIK |
| 64 | 1911/2019 CRLA/891/2019 | PANKAJ KARMAKAR-MP | M/S.JAGANATH PATNAIK |
| 65 | 1912/2019 CRLA/700/2014 | MANTU@AMAL BHATTACHA-MP | MR.DEBASIS SARANGI |
| 66 | 1913/2019 CRLA/313/2014 | RASTRAPATI PRADHAN-MP | M/S.S.P.DASH |
| 67 | 1914/2019 CRLA/441/2015 | PRAMOD KISHAN-MP | M/S.A.TRIPATHY |
| 68 | 1915/2019 CRLA/25/2014 | MADHAB CH.DAS and ORS-MP | M/S.D.P.DHAL |
| 69 | 1916/2019 CRLA/892/2019 | JAGADISH KISHAN-MP | S.S.RAY |
| 70 | 1917/2019 CRLA/892/2019 | JAGADISH KISHAN-MP | S.S.RAY |
| 71 | 1918/2019 CRLA/892/2019 | JAGADISH KISHAN-MP | S.S.RAY |
| 72 | 1919/2019 CRLA/355/2017 | AKHAYA KUMAR BEHERA-MP | M/S.BINAYA KUMAR MOHANTY |
| 73 | 1920/2019 CRLA/65/2009 | SURJYA@SURYA BANUA-MP | MR.PRABHU BEHERA |
| 74 | 1921/2019 CRLA/895/2019 | UMAKANTA MALLICK@UMAKANTA MALLIK-MP | TARA PRASAD MOHAPATRA |
| 75 | 1922/2019 CRLA/895/2019 | UMAKANTA MALLICK@UMAKANTA MALLIK-MP | TARA PRASAD MOHAPATRA |
| 76 | 2404/2019 CRLMC/3321/2019 | SANJEEB KU.MALLICK-MP | BALARAM NAYAK |
| 77 | 2405/2019 CRLMC/3322/2019 | RENUBALA SAHOO-MP | SATYAJIT MOHAPATRA(2) |
| 78 | 2407/2019 CRLMC/3327/2019 | BALADEV BHUI-MP | ANIRUDHA DAS |
| 79 | 2408/2019 CRLMC/3329/2019 | UNKU GOUDA-MP | PRASANNA KU.PARHI |
| 80 | 2409/2019 CRLMC/3330/2019 | PABITRA KU.SAHOO-MP | M/S.M.R.MOHAPATRA |
| 81 | 2410/2019 CRLMC/3337/2019 | PRITI SUNDAR PRADHAN-MP | AMITAV TRIPATHY |
| 82 | 2411/2019 CRLMC/53/2019 | ARDHENDHU MOHAPATRA-MP | S.P SARANGI |
| 83 | 2412/2019 CRLMC/53/2019 | ARDHENDHU MOHAPATRA-MP | S.P SARANGI |
| 84 | 2413/2019 CRLMC/3339/2019 | CHANDAN SAHU@CHANDAN KU.SAHU-MP | M/S.G.N.SAHU |
| 85 | 2414/2019 CRLMC/3340/2019 | BISWAJIT BEHERA-MP | G.N.SAHU |
| 86 | 16803/2019 WP(C)/24348/2019 | CHANDRA SEKHAR ROUT-MP | M/S.DEBASIS TRIPATHY |
| 87 | 16804/2019 WP(C)/22298/2014 | BASANTA KU.BEURA-MP | M/S.SAUMYA R.MISHRA |
| 88 | 16805/2019 WP(C)/24350/2019 | BHRAMARBAR SWAIN-MP | M/S.PADMANAVA JENA |
| 89 | 16806/2019 | BABITA KUMARI-MP | M/S.PRASANTA KUMAR NANDA |

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| 121 | 16840/2019 WP(C)/14858/2016 | DEBAHARI RaUL-MP | M/S.SHASHI BHUSAN JENA |
| 122 | 16841/2019 WP(C)/205/2019 | AMITA MOHAPATRA-MP | ANUPAM RATH |
| 123 | 16842/2019 WP(C)/24477/2019 | TANUJA MOHANTY-MP | M/S. P.C.MISHRA |
| 124 | 16843/2019 WP(C)/24479/2019 | SADASIVA BHAKTA-MP | M/S.ABHIRAM SWAIN |
| 125 | 16845/2019 WP(C)/24485/2019 | SANA MAHANAND-MP | M/S.TRILOCHAN NANDA |
| 126 | 16846/2019 WP(C)/24488/2019 | DEEPANJALI MALLA-MP | M/S.SROJ KUMAR PADHI |
| 127 | 16847/2019 WP(C)/24347/2019 | BIPIN BIHARI DASH-MP | M/S.TAPAS KU.ACHARYA |
| 128 | 16848/2019 WP(C)/24496/2019 | M/S.TARINI ENTERPRISES-MP | M/S.BANAMBER PARIDA |
| 129 | 16849/2019 WP(C)/24500/2019 | SANTILATA NAIK-MP | M/S.BINAYA KUMAR MOHANTY |
| 130 | 16850/2019 WP(C)/24501/2019 | MAHABIR TRAINING AND RESEARCH CENTRE FOR RURAL DEVELOPMENT | M/S.PRADEEP KUMAR DAS |
| 131 | 16851/2019 WP(C)/24505/2019 | MOHAN SINGH-MP | M/S.J.RATH |
| 132 | 16853/2019 WP(C)/24507/2019 | NARAHARI SUBUDHI-MP | M/S. KALPATARU MISHRA |
| 133 | 16854/2019 WP(C)/2514/2014 | ORISSA STATE COOPERA-MP | M/S.SIDHESWAR MALLIK |
| 134 | 16855/2019 WP(C)/24518/2019 | NARAYANA SAHOO-MP | M/S.PRAFULLA KUMAR RATH |
| 135 | 16856/2019 WP(C)/24520/2019 | SWAGATIKA ROUT-MP | M/S.DEVASHRI PANDA |
| 136 | 16857/2019 WP(C)/24523/2019 | STATE OF ODISHA-MP | ADDL.GOV.T.ADVOCATE |
| 137 | 16858/2019 WP(C)/24523/2019 | STATE OF ODISHA-MP | ADDL.GOV.T.ADVOCATE |
| 138 | 16859/2019 WP(C)/17863/2019 | M/S MAA BARAHI INDUSTRIES-MP | M/S.SADAYA LAXMI PATNAIK |
| 139 | 16860/2019 WP(C)/24527/2019 | SANJEEB KUMAR JENA-MP | M/S. S.M.DWIBEDY |
| 140 | 16861/2019 WP(C)/24528/2019 | SANATAN NAYAK-MP | BIKASH JENA |
| 141 | 16862/2019 WP(C)/24528/2019 | SANATAN NAYAK-MP | BIKASH JENA |
| 142 | 16863/2019 WP(C)/24529/2019 | RAJESH KUMAR PANDA-MP | M/S. SHAKTI DATTA TRIPATHY |
| 143 | 16864/2019 WP(C)/24530/2019 | MAMITA PANDA-MP | M/S.SHAKTI DATTA TRIPATHY |
| 144 | 16865/2019 WP(C)/6109/2018 | CHITTARANJAN MOHANTY-MP | CHITTARANJAN MOHANTY |
| 145 | 16866/2019 WP(C)/18317/2019 | MANAS BEHURAY-MP | M/S.PRASANTA KU.NANDA |
| 146 | 16867/2019 WP(C)/24534/2019 | ABDUL MALIK-MP | M/S.AMLAN SHAKTI PAUL |
| 147 | 16869/2019 WP(C)/24535/2019 | SMITA PANIGRAHI-MP | RAMACHANDRA RAY |
| 148 | 16873/2019 WP(C)/24537/2019 | SARAT CHANDRA MOHANTY-MP | M/S.KABIR KUMAR JENA |
| 149 | 16874/2019 WP(C)/24537/2019 | SARAT CHANDRA MOHANTY-MP | M/S.KABIR KUMAR JENA |
| 150 | 16875/2019 WP(C)/24538/2019 | SARAT CHANDRA MOHANTY-MP | M/S.KABIR KUMAR JENA |
| 151 | 16876/2019 WP(C)/24538/2019 | SARAT CHANDRA MOHANTY-MP | M/S.KABIR KUMAR JENA |
| 152 | 16877/2019 | TANDABAI GRAMPANCHAYAT-MP | M/S.SUKANTA KU.DALAI |

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| 153 | WP(C)/8502/2015 248/2019 SA/28/1986 | BUDHURAM-MP | M/S.D.K.MOHAPATRA |
| 154 | 1236/2019 BLAPL/9235/2019 | SOUMYA RANJAN SAMAL-MP | |
| 155 | 1237/2019 BLAPL/9271/2019 | PRAMOD KUMAR SAMAL-MP | |
| 156 | 1238/2019 BLAPL/9506/2019 | SOMYA RANJAN SAMAL-MP | |
| 157 | 1239/2019 BLAPL/5908/2019 | RAMESH MUNDA-MP | |
| 158 | 1241/2019 BLAPL/9407/2019 | ABANTI JENA-MP | |
| 159 | 1630/2019 MACA/10/2006 | SANAT DASH@SARAT KU.-MP | |
| 160 | 2101/2019 ABLAPL/12543/2018 | PRAKASH CHANDRA NAYAK-MP | |
| 161 | 2102/2019 ABLAPL/4960/2019 | BABAJI PRADHAN-MP | |
| 162 | 2103/2019 ABLAPL/6416/2019 | BABAJI PRADHAN-MP | |
| 163 | 2104/2019 ABLAPL/11139/2019 | PRIYABRATA LENKA-MP | |
| 164 | 2105/2019 ABLAPL/13193/2018 | BISWANATH MAHARANA@BISWANATH SUTAR-MP | |
| 165 | 2106/2019 ABLAPL/9152/2019 | RUPEN MOHANTY@NATU-MP | |
| 166 | 2107/2019 ABLAPL/1742/2019 | PAPU SAHOO-MP | |
| 167 | 2108/2019 ABLAPL/7988/2019 | BHIKARI PARIDA-MP | PRABHAT KUMAR SAHOO, K.B.MOHANTY,D.PANDA |
| 168 | 2109/2019 ABLAPL/6068/2019 | UMA SANKAR MAJHI-MP | |
| 169 | 2110/2019 ABLAPL/9830/2019 | UMA SANKAR MAJHI-MP | |
| 170 | 2111/2019 ABLAPL/6277/2019 | UMA SANKAR MAJHI-MP | |
| 171 | 2406/2019 CRLMC/3013/2019 | SATYA RANJAN DAS@ROSAN-MP | |
| 172 | 16809/2019 WP(C)/22953/2017 | SAROJ KU.MOHANTY-MP | |
| 173 | 16813/2019 WP(C)/18798/2019 | BABITANJALI MISHRA-MP | |
| 174 | 16844/2019 WP(C)/9296/2014 | RAMJIT SINGH TALUJA-MP | |
| 175 | 16852/2019 WP(C)/1354/2008 | ANANTA CH.MALLICK-MP | |
| 176 | 16868/2019 WP(C)/8190/2018 | M/S.PARADEEP PHOSPHATES LTD.-MP | |
| 177 | 16870/2019 WP(C)/8193/2018 | M/S.PARADEEP PHOSPHATES LTD.-MP | |
| 178 | 16871/2019 WP(C)/8196/2018 | M/S.PARADEEP PHOSPHATES LTD.-MP | |
| 179 | 16872/2019 WP(C)/20346/2018 | PARADEEP PHOSPHATES LTD.-MP | |
| 180 | 16878/2019 WP(C)/24377/2017 | JAYAMADHAB DAS-MP | |
| 181 | 16879/2019 WP(C)/24376/2017 | JAYAMADHAB DAS-MP | SIDDHARTH PRASAD MISHRA |